

# IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified Copies.

| Date : 27.07.2022 |            |                     |                     |                       |          |                       |                       |                |                 |            |
|-------------------|------------|---------------------|---------------------|-----------------------|----------|-----------------------|-----------------------|----------------|-----------------|------------|
| S.L.No.           | C.A.No.    | Date of Application | Case No.            | Name of the Applicant | C.C Type | Judge / Court Name    | C.C Applied For       | Other Document | Dealing Section | Seat       |
| 1                 | 55207/2022 | 27.07.2022          | WP (C) - 16089/2018 | AJAY KUMAR PANDA      | C.O.     | COURT NO. 3 OLD       | Order Dtd. 2022-07-22 |                |                 | (Seat No-) |
| 2                 | 55208/2022 | 27.07.2022          | WP (C) - 18096/2022 | P. K. ROUT            | C.O.     | COURT NO. 25          | Order Dtd. 2022-07-25 |                |                 | (Seat No-) |
| 3                 | 55209/2022 | 27.07.2022          | WP (C) - 15306/2019 | D. K. BEHERA          | C.O.     | COURT NO. 3 OLD       | Order Dtd. 2022-07-18 |                |                 | (Seat No-) |
| 4                 | 55210/2022 | 27.07.2022          | WP (C) - 16681/2019 | TAPAN SWAIN           | C.O.     | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |                |                 | (Seat No-) |
| 5                 | 55211/2022 | 27.07.2022          | WP (C) - 15923/2019 | TAPAN SWAIN           | C.O.     | COURT NO. 9           | Order Dtd. 2022-07-25 |                |                 | (Seat No-) |
| 6                 | 55212/2022 | 27.07.2022          | WP (C) - 11056/2021 | JYOTI PRAKASH KAR     | C.O.     | COURT NO. 2 OLD       | Order Dtd. 2022-07-22 |                |                 | (Seat No-) |
| 7                 | 55213/2022 | 27.07.2022          | WP (C) - 11053/2021 | JYOTI PRAKASH KAR     | C.O.     | COURT NO. 2 OLD       | Order Dtd. 2022-07-22 |                |                 | (Seat No-) |
| 8                 | 55214/2022 | 27.07.2022          | WP (C) - 11049/2021 | JYOTI PRAKASH KAR     | C.O.     | COURT NO. 2 OLD       | Order Dtd. 2022-07-22 |                |                 | (Seat No-) |
| 9                 | 55215/2022 | 27.07.2022          | WP (C) - 11040/2021 | JANMEJAY PARIDA       | C.O.     | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22 |                |                 | (Seat No-) |

|    |            |            |                     |                                  |         |                       |                           |  |               |              |
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| 10 | 55216/2022 | 27.07.2022 | WP (C) - 11040/2021 | P. K. MISHRA                     | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 11 | 55217/2022 | 27.07.2022 | WP (C) - 34818/2021 | N. K. SATAPATHY                  | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 12 | 55218/2022 | 27.07.2022 | WP (C) - 13519/2019 | SUMANTA DAS                      | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 13 | 55219/2022 | 27.07.2022 | WP (C) - 23523/2020 | D. K. MOHANTY                    | C.O.    | COURT NO. 3           | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 14 | 55220/2022 | 27.07.2022 | WP (C) - 14364/2020 | M/S.RAMA KRISHNA BISOI, P.K.DASH | C.O.    | COURT NO. 3           | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 15 | 55221/2022 | 27.07.2022 | WP (C) - 34199/2020 | BIKRAM BEHERA                    | GENERAL |                       | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 16 | 55222/2022 | 27.07.2022 | WP (C) - 34199/2020 | NIRANJAN ROUT                    | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22     |  |               | (Seat No-)   |
| 17 | 55223/2022 | 27.07.2022 | CONTC-848/2022      | ADV SUSHANTA KUMAR MISHRA        | C.O.    | CHIEF JUSTICE'S COURT | Judgement Dtd. 2022-07-20 |  |               | (Seat No-)   |
| 18 | 55224/2022 | 27.07.2022 | WP (C) - 18278/2022 | B. MOHANTY                       | C.O.    | COURT NO. 15          | Order Dtd. 2022-07-22     |  | WRIT BRANCH-8 | (Seat No-39) |
| 19 | 55225/2022 | 27.07.2022 | WP (C) - 18659/2016 | DEBENDRA BEHERA                  | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-12     |  |               | (Seat No-39) |
| 20 | 55226/2022 | 27.07.2022 | CONTC-850/2022      | ADV SUSHANTA KUMAR MISHRA        | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-20     |  |               | (Seat No-39) |
| 21 | 55227/2022 | 27.07.2022 | CONTC-849/2022      | ADV SUSHANTA KUMAR MISHRA        | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-20     |  |               | (Seat No-39) |
| 22 | 55228/2022 | 27.07.2022 | CONTC-847/2022      | ADV SUSHANTA KUMAR               | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-20     |  |               | (Seat No-)   |

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|    |                |                |                        | MISHRA                             |      |                    |                          |  |  | 39)                     |
| 23 | 55229/<br>2022 | 27.07.2<br>022 | CONTC-<br>846/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 24 | 55230/<br>2022 | 27.07.2<br>022 | CONTC-<br>845/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 25 | 55231/<br>2022 | 27.07.2<br>022 | CONTC-<br>843/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 26 | 55232/<br>2022 | 27.07.2<br>022 | CONTC-<br>842/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 27 | 55233/<br>2022 | 27.07.2<br>022 | CONTC-<br>841/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 28 | 55234/<br>2022 | 27.07.2<br>022 | CONTC-<br>840/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 29 | 55235/<br>2022 | 27.07.2<br>022 | CONTC-<br>839/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 30 | 55236/<br>2022 | 27.07.2<br>022 | CONTC-<br>838/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 31 | 55237/<br>2022 | 27.07.2<br>022 | CONTC-<br>837/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 32 | 55238/<br>2022 | 27.07.2<br>022 | CONTC-<br>836/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 33 | 55239/<br>2022 | 27.07.2<br>022 | CONTC-<br>835/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 34 | 55240/<br>2022 | 27.07.2<br>022 | CONTC-<br>834/20<br>22 | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 35 | 55241/<br>2022 | 27.07.2<br>022 | CONTC-<br>833/20       | ADV<br>SUSHANTA                    | C.O. | COURT<br>NO.       | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at               |

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|    |                |                | 22                         | KUMAR<br>MISHRA                     |      | 22                    |                          |  |  | No-<br>39)              |
| 36 | 55242/<br>2022 | 27.07.2<br>022 | CONTC-<br>832/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 37 | 55243/<br>2022 | 27.07.2<br>022 | CONTC-<br>831/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 38 | 55244/<br>2022 | 27.07.2<br>022 | CONTC-<br>830/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 39 | 55245/<br>2022 | 27.07.2<br>022 | CONTC-<br>829/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 40 | 55246/<br>2022 | 27.07.2<br>022 | CONTC-<br>828/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 41 | 55247/<br>2022 | 27.07.2<br>022 | CONTC-<br>827/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 42 | 55248/<br>2022 | 27.07.2<br>022 | RSA-<br>67/201<br>0        | BIKRAM<br>BEHERA                    | C.O. | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 43 | 55249/<br>2022 | 27.07.2<br>022 | CONTC-<br>826/20<br>22     | ADV<br>SUSHANTA<br>KUMAR<br>MISHRA  | C.O. | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 44 | 55250/<br>2022 | 27.07.2<br>022 | WP (C) -<br>14415/<br>2020 | L.D. PANDA                          | C.O. | COURT<br>NO. 3        | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 45 | 55251/<br>2022 | 27.07.2<br>022 | CONTC-<br>825/20<br>22     | ADV.<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO. 3        | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 46 | 55252/<br>2022 | 27.07.2<br>022 | WP (C) -<br>14436/<br>2020 | L.D. PANDA                          | C.O. | COURT<br>NO. 3        | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 47 | 55253/<br>2022 | 27.07.2<br>022 | WP (C) -<br>12183/<br>2022 | B BEHERA                            | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 48 | 55254/<br>2022 | 27.07.2<br>022 | WP (C) -                   | M.R.                                | C.O. | COURT                 | Order Dtd.               |  |  | (Se                     |

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|    | 2022           | 022            | 28014/<br>2019             | ROUTRAY                             |      | NO. 3<br>OLD                    | 2022-07-22               |  |  | at<br>No-<br>39)        |
| 49 | 55255/<br>2022 | 27.07.2<br>022 | WP (C) -<br>28014/<br>2019 | R K NAYAK                           | C.O. | COURT<br>NO. 3<br>OLD           | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 50 | 55256/<br>2022 | 27.07.2<br>022 | WP (C) -<br>13524/<br>2019 | SUMANTA<br>DAS                      | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 51 | 55257/<br>2022 | 27.07.2<br>022 | CONTC-<br>824/20<br>22     | ADV.<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 52 | 55258/<br>2022 | 27.07.2<br>022 | WP (C) -<br>13525/<br>2019 | SUMANTA<br>DAS                      | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 53 | 55259/<br>2022 | 27.07.2<br>022 | CONTC-<br>823/20<br>22     | ADV.<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 54 | 55260/<br>2022 | 27.07.2<br>022 | CMAPL-<br>43/202<br>2      | R K<br>MISHRA                       | C.O. | COURT<br>NO. 3<br>OLD           | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 55 | 55261/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17614/<br>2022 | R N<br>PATTANAİK                    | C.O. | COURT<br>NO. 3<br>OLD           | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 56 | 55262/<br>2022 | 27.07.2<br>022 | WP (C) -<br>13520/<br>2019 | SUMANTA<br>DAS                      | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 57 | 55263/<br>2022 | 27.07.2<br>022 | WP (C) -<br>36501/<br>2020 | M R SAHOO                           | C.O. | COURT<br>NO. 3                  | Order Dtd.<br>2022-07-21 |  |  | (Se<br>at<br>No-<br>39) |
| 58 | 55264/<br>2022 | 27.07.2<br>022 | CONTC-<br>822/20<br>22     | ADV.<br>SUSHANTA<br>KUMAR<br>MISHRA | C.O. | COURT<br>NO. 3                  | Order Dtd.<br>2022-07-20 |  |  | (Se<br>at<br>No-<br>39) |
| 59 | 55265/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16680/<br>2019 | TAPAN<br>SWAIN                      | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 60 | 55266/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16908/<br>2022 | DEBENDRA<br>SWAIN                   | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-21 |  |  | (Se<br>at<br>No-<br>39) |

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| 61 | 55267/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18357/<br>2022       | A. KHAN           | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-25 |  |                      | (Se<br>at<br>No-<br>39) |
| 62 | 55268/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16684/<br>2019       | TAPAN<br>SWAIN    | C.O.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |                      | (Se<br>at<br>No-<br>39) |
| 63 | 55269/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16914/<br>2022       | DEBENDRA<br>SWAIN | C.O.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-21 |  |                      | (Se<br>at<br>No-<br>39) |
| 64 | 55270/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16688/<br>2019       | TAPAN<br>SWAIN    | C.O.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |                      | (Se<br>at<br>No-<br>39) |
| 65 | 55271/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18795/<br>2021       | TAPAN<br>SWAIN    | C.O.        | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |                      | (Se<br>at<br>No-<br>39) |
| 66 | 55272/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>483/20<br>16  | B C PANDA         | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-20 |  |                      | (Se<br>at<br>No-<br>39) |
| 67 | 55273/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16823/<br>2022       | P K<br>BEHERA     | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-21 |  |                      | (Se<br>at<br>No-<br>39) |
| 68 | 55274/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17598/<br>2022       | DILLIP<br>SAMAL   | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-22 |  |                      | (Se<br>at<br>No-<br>39) |
| 69 | 55275/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17764/<br>2022       | M R BARIK         | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-20 |  |                      | (Se<br>at<br>No-<br>39) |
| 70 | 55276/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18258/<br>2022       | BIKRAM<br>SAMAL   | C.O.        | COURT<br>NO.<br>15              | Order Dtd.<br>2022-07-22 |  | WRIT<br>BRANC<br>H-8 | (Se<br>at<br>No-<br>39) |
| 71 | 55277/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA         | GENE<br>RAL |                                 | Order Dtd.<br>2022-02-09 |  |                      | (Se<br>at<br>No-<br>39) |
| 72 | 55278/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA         | GENE<br>RAL |                                 | Order Dtd.<br>2022-02-09 |  |                      | (Se<br>at<br>No-<br>39) |
| 73 | 55279/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2        | S K PANDA         | GENE<br>RAL |                                 | Order Dtd.<br>2022-02-09 |  |                      | (Se<br>at<br>No-        |

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|----|----------------|----------------|----------------------------------|-----------------------------|-------------|--------------------|--------------------------|--|--|-------------------------|
|    |                |                | 019                              |                             |             |                    |                          |  |  | 39)                     |
| 74 | 55280/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 75 | 55281/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16912/<br>2022       | DEBENDRA<br>SWAIN           | C.O.        |                    | Order Dtd.<br>2022-07-21 |  |  | (Se<br>at<br>No-<br>39) |
| 76 | 55282/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 77 | 55283/<br>2022 | 27.07.2<br>022 | BLAPL-<br>3769/2<br>020          | P. K.<br>BEHERA             | C.O.        | COURT<br>NO. 1     | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 78 | 55284/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 79 | 55285/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8276/2<br>021     | PABITRA<br>KUMAR<br>MOHANTY | C.O.        | COURT<br>NO. 1     | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 80 | 55286/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 81 | 55287/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8246/2<br>021     | SUVENDU<br>BARIK            | C.O.        | COURT<br>NO. 1     | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 82 | 55288/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 83 | 55289/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8408/2<br>021     | R. K.<br>MALLICK            | C.O.        | COURT<br>NO. 1     | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 84 | 55290/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 85 | 55291/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>5650/2<br>021     | GAUTAM<br>TRIPATHY          | C.O.        | COURT<br>NO.<br>25 | Order Dtd.<br>2022-07-13 |  |  | (Se<br>at<br>No-<br>39) |
| 86 | 55292/<br>2022 | 27.07.2<br>022 | WPC (OA<br>C) -                  | S K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at               |

|    |            |            |                        |                   |         |             |                       |  |  |               |
|----|------------|------------|------------------------|-------------------|---------|-------------|-----------------------|--|--|---------------|
|    |            |            | 1207/2019              |                   |         |             |                       |  |  | No-39)        |
| 87 | 55293/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 88 | 55294/2022 | 27.07.2022 | BLAPL-3948/2022        | SIBA PRASAD SAHOO | C.O.    | COURT NO. 6 | Order Dtd. 2022-07-14 |  |  | (Se at No-39) |
| 89 | 55295/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 90 | 55296/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 91 | 55297/2022 | 27.07.2022 | WP (C) - 5005/2020     | SIBA PRASAD SAHOO | C.O.    | COURT NO. 6 | Order Dtd. 2022-07-25 |  |  | (Se at No-39) |
| 92 | 55298/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 93 | 55299/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 94 | 55300/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 95 | 55301/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 96 | 55302/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 97 | 55303/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 98 | 55304/2022 | 27.07.2022 | WPC (OA C) - 1207/2019 | S K PANDA         | GENERAL |             | Order Dtd. 2022-02-09 |  |  | (Se at No-39) |
| 99 | 55305/     | 27.07.2    | WPC (OA                | S K PANDA         | GENE    |             | Order Dtd.            |  |  | (Se           |



|    |                  |                |                                  |   |             |                |                          |  |  |                         |
|----|------------------|----------------|----------------------------------|---|-------------|----------------|--------------------------|--|--|-------------------------|
|    | 2022             | 022            | C) -<br>1207/2<br>019            |   | RAL         |                | 2022-02-09               |  |  | at<br>No-<br>39)        |
| 10 | 55306/<br>0 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55307/<br>1 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55308/<br>2 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55309/<br>3 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55310/<br>4 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55311/<br>5 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55312/<br>6 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55313/<br>7 2022 | 27.07.2<br>022 | WP (C) -<br>14366/<br>2020       | M/S.RAMA<br>KRISHNA<br>BISOI,<br>P.K.DASH | C.O.        | COURT<br>NO. 3 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55314/<br>8 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 10 | 55315/<br>9 2022 | 27.07.2<br>022 | WPC (OA<br>C) -<br>1207/2<br>019 | S K PANDA                                 | GENE<br>RAL |                | Order Dtd.<br>2022-02-09 |  |  | (Se<br>at<br>No-<br>39) |
| 11 | 55316/<br>0 2022 | 27.07.2<br>022 | WP (C) -<br>17891/<br>2016       | RASHMI<br>RANJAN<br>DAS                   | C.O.        |                | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>39) |
| 11 | 55317/<br>1 2022 | 27.07.2<br>022 | WP (C) -<br>14365/<br>2020       | M/S.RAMA<br>KRISHNA<br>BISOI,<br>P.K.DASH | C.O.        | COURT<br>NO. 3 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>39) |

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| 11 | 55318/2022 | 27.07.2022 | WP (C) - 4603/2016  | ASHUTOSH MOHANTY                 | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 11 | 55319/2022 | 27.07.2022 | WP (C) - 14362/2020 | M/S.RAMA KRISHNA BISOI, P.K.DASH | C.O.    | COURT NO. 3           | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 11 | 55320/2022 | 27.07.2022 | WP (C) - 15038/2022 | ASHIS KUMAR MISHRA               | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-06-29   |  |  | (Se at No-39) |
| 11 | 55321/2022 | 27.07.2022 | WP (C) - 39640/2021 | D N SAHOO                        | GENERAL |                       | Order Dtd. 2022-07-11Judgement Dtd. 2022-07-11,Counter,Affidavit, |  |  | (Se at No-39) |
| 11 | 55322/2022 | 27.07.2022 | WP (C) - 15034/2022 | ASHIS KUMAR MISHRA               | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-06-29   |  |  | (Se at No-39) |
| 11 | 55323/2022 | 27.07.2022 | WP (C) - 15105/2022 | DILIP KUMAR SAHU                 | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 11 | 55324/2022 | 27.07.2022 | WP (C) - 12392/2022 | R. K. MANGARAJ                   | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-07-26   |  |  | (Se at No-39) |
| 11 | 55325/2022 | 27.07.2022 | WP (C) - 28147/2019 | G. C. MOHAPATRA                  | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-26   |  |  | (Se at No-39) |
| 12 | 55326/2022 | 27.07.2022 | WP (C) - 4608/2016  | ASHUTOSH MOHANTY                 | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 12 | 55327/2022 | 27.07.2022 | WP (C) - 4606/2016  | ASHUTOSH MOHANTY                 | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 12 | 55328/2022 | 27.07.2022 | CONTC-4405/2022     | P.K.SWAIN                        | C.O.    | COURT NO. 15          | Order Dtd. 2022-07-22   |  |  | (Se at No-39) |
| 12 | 55329/2022 | 27.07.2022 | WP (C) - 4605/2016  | ASHUTOSH MOHANTY                 | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-25   |  |  | (Se at No-39) |
| 12 | 55330/2022 | 27.07.2022 | WP (C) -            | ASHUTOSH                         | C.O.    | COURT                 | Order Dtd.  |  |  | (Se at No-39) |

|     |            |            |                     |                        |         |              |                       |  |               |               |
|-----|------------|------------|---------------------|------------------------|---------|--------------|-----------------------|--|---------------|---------------|
| 4   | 2022       | 022        | 4604/2016           | MOHANTY                |         | NO. 22       | 2022-07-25            |  |               | at No-39)     |
| 125 | 55331/2022 | 27.07.2022 | WP (C) - 9502/2022  | G.SUNDARA              | C.O.    | COURT NO. 22 | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 126 | 55332/2022 | 27.07.2022 | WP (C) - 12872/2022 | G.SUNDARA              | C.O.    | COURT NO. 22 | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 127 | 55333/2022 | 27.07.2022 | WP (C) - 17544/2022 | D.RAY                  | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-21 |  |               | (Se at No-39) |
| 128 | 55334/2022 | 27.07.2022 | WP (C) - 11446/2022 | S K BEHERA             | GENERAL |              | Order Dtd. 2022-05-10 |  |               | (Se at No-39) |
| 129 | 55335/2022 | 27.07.2022 | WP (C) - 20465/2019 | N. MOHAPATRA           | C.O.    | COURT NO. 9  | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 130 | 55336/2022 | 27.07.2022 | WP (C) - 17723/2022 | M. R. ROUTRAY          | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 131 | 55337/2022 | 27.07.2022 | WP (C) - 17939/2022 | M.R.BARIK              | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-22 |  |               | (Se at No-39) |
| 132 | 55338/2022 | 27.07.2022 | WP (C) - 18108/2022 | BIKRAM SAMAL           | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 133 | 55339/2022 | 27.07.2022 | WP (C) - 18035/2022 | B. MOHANTY             | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-25 |  | WRIT BRANCH-6 | (Se at No-35) |
| 134 | 55340/2022 | 27.07.2022 | WP (C) - 16492/2022 | S.SAHOO                | C.O.    | COURT NO. 15 | Order Dtd. 2022-07-19 |  |               | (Se at No-35) |
| 135 | 55341/2022 | 27.07.2022 | WP (C) - 17736/2022 | PRADIPTA KUMAR MOHANTY | C.O.    | COURT NO. 22 | Order Dtd. 2022-07-22 |  |               | (Se at No-35) |
| 136 | 55342/2022 | 27.07.2022 | WP (C) - 17741/2022 | PRADIPTA KUMAR MOHANTY | C.O.    | COURT NO. 22 | Order Dtd. 2022-07-22 |  |               | (Se at No-35) |

|    |            |            |                     |                        |         |                 |                       |  |                              |               |
|----|------------|------------|---------------------|------------------------|---------|-----------------|-----------------------|--|------------------------------|---------------|
| 13 | 55343/2022 | 27.07.2022 | WP (C) - 4598/2022  | G. JAYASINGH           | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-21 |  |                              | (Seat No-35)  |
| 13 | 55344/2022 | 27.07.2022 | WP (C) - 17740/2022 | PRADIPTA KUMAR MOHANTY | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |  |                              | (Seat No-35)  |
| 13 | 55345/2022 | 27.07.2022 | CONTC-3639/2022     | S. R. TRIPATHY         | C.O.    | COURT NO. 9     | Order Dtd. 2022-07-25 |  |                              | (Seat No-35)  |
| 14 | 55346/2022 | 27.07.2022 | OJC-8721/1996       | H K DASH               | GENERAL |                 | Order Dtd. 1999-05-11 |  | WRIT BRANCH-5                | (Seat No-20)  |
| 14 | 55347/2022 | 27.07.2022 | WP (C) - 16150/2022 | B.K.SWAIN              | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-21 |  | WRIT BRANCH-7                | (Seat No-5)   |
| 14 | 55348/2022 | 27.07.2022 | ABLAPL - 4455/2022  | JYOTI PRAKASH KAR      | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-05-19 |  |                              | (Seat No-5)   |
| 14 | 55349/2022 | 27.07.2022 | WP (C) - 11444/2022 | S K BEHERA             | GENERAL |                 | Order Dtd. 2022-05-10 |  |                              | (Seat No-5)   |
| 14 | 55350/2022 | 27.07.2022 | WP (C) - 41921/2021 | SARAT DASH             | C.O.    | COURT NO. 25    | Order Dtd. 2022-07-22 |  |                              | (Seat No-5)   |
| 14 | 55351/2022 | 27.07.2022 | WP (C) - 21247/2021 | BISWAJIT DAS           | C.O.    | COURT NO. 1     | Order Dtd. 2022-07-25 |  |                              | (Seat No-5)   |
| 14 | 55352/2022 | 27.07.2022 | WP (C) - 17582/2022 | S.K.PANDA              | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-1                | (Seat No-3)   |
| 14 | 55353/2022 | 27.07.2022 | WP (C) - 18116/2022 | G. SUNDARA             | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-7                | (Seat No-18)  |
| 14 | 55354/2022 | 27.07.2022 | WP (C) - 14476/2020 | P.C.DAS                | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  | WRIT BRANCH (DIVISION BENCH) | (Seat No-115) |

|    |            |            |                     |                        |         |                 |                       |  |                                 |                 |
|----|------------|------------|---------------------|------------------------|---------|-----------------|-----------------------|--|---------------------------------|-----------------|
| 14 | 55355/2022 | 27.07.2022 | WP (C) - 18117/2022 | G. SUNDARA             | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-7                   | (Serial No-18)  |
| 15 | 55356/2022 | 27.07.2022 | WP (C) - 18385/2022 | SAROJ KUMAR PARIDA     | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-1                   | (Serial No-4)   |
| 15 | 55357/2022 | 27.07.2022 | WP (C) - 16517/2022 | S K BEHERA             | GENERAL |                 | Order Dtd. 2022-07-11 |  |                                 | (Serial No-4)   |
| 15 | 55358/2022 | 27.07.2022 | WP (C) - 18280/2022 | G. JAYASINGH           | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  |                                 | (Serial No-4)   |
| 15 | 55359/2022 | 27.07.2022 | WP (C) - 18480/2022 | P.L.MISHRA             | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  | WRIT BRANCH (DIVISION BENCH -3) | (Serial No-121) |
| 15 | 55360/2022 | 27.07.2022 | WP (C) - 17959/2022 | RAMAKANTA SARANGI      | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-27 |  | WRIT BRANCH-5                   | (Serial No-21)  |
| 15 | 55361/2022 | 27.07.2022 | WP (C) - 17325/2020 | S K BEHERA             | GENERAL |                 | Order Dtd. 2022-07-15 |  |                                 | (Serial No-21)  |
| 15 | 55362/2022 | 27.07.2022 | WP (C) - 17738/2022 | PRADIPTA KUMAR MOHANTY | C.O.    |                 | Order Dtd. 2022-07-22 |  |                                 | (Serial No-21)  |
| 15 | 55363/2022 | 27.07.2022 | WP (C) - 16072/2022 | M.K.MOHANTY            | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-21 |  |                                 | (Serial No-21)  |
| 15 | 55364/2022 | 27.07.2022 | WP (C) - 18114/2022 | G. SUNDARA             | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-7                   | (Serial No-18)  |
| 15 | 55365/2022 | 27.07.2022 | WP (C) - 18118/2022 | G. SUNDARA             | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  | WRIT BRANCH-7                   | (Serial No-18)  |
| 16 | 55366/2022 | 27.07.2022 | WP (C) - 18047/2022 | ASHUTOSH MOHANTY       | C.O.    | COURT NO. 22    | Order Dtd. 2022-07-25 |  |                                 | (Serial No-18)  |

|         |                |                |                              |                 |             |                       |                          |            |   |                              |
|---------|----------------|----------------|------------------------------|-----------------|-------------|-----------------------|--------------------------|------------|---|------------------------------|
| 16<br>1 | 55367/<br>2022 | 27.07.2<br>022 | CONTC-<br>4403/2<br>022      | P.K.SWAIN       | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-22 |            |   | (Se<br>at<br>No-<br>18)      |
| 16<br>2 | 55368/<br>2022 | 27.07.2<br>022 | CRLREV<br>-<br>1081/2<br>006 | B K<br>MOHANTY  | GENE<br>RAL |                       | Order Dtd.<br>2010-04-09 |            | CRIMI<br>NAL<br>REVIS<br>ION                        | (Se<br>at<br>No-<br>3)       |
| 16<br>3 | 55369/<br>2022 | 27.07.2<br>022 | WP (C) -<br>9763/2<br>022    | PRATIK<br>DAS   | C.O.        | COURT<br>NO. 1        | Order Dtd.<br>2022-07-22 |            | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>-1) | (Se<br>at<br>No-<br>105<br>) |
| 16<br>4 | 55370/<br>2022 | 27.07.2<br>022 | CONTC-<br>4402/2<br>022      | P.K.SWAIN       | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-22 |            |   | (Se<br>at<br>No-<br>105<br>) |
| 16<br>5 | 55371/<br>2022 | 27.07.2<br>022 | WP (C) -<br>9763/2<br>022    | G.<br>SUNDARA   | C.O.        | COURT<br>NO. 1        | Order Dtd.<br>2022-08-22 |            | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>BENCH<br>-1) | (Se<br>at<br>No-<br>105<br>) |
| 16<br>6 | 55372/<br>2022 | 27.07.2<br>022 | MACA-<br>937/20<br>07        | A<br>SUNDARAY   | GENE<br>RAL |                       | Order Dtd.<br>2014-01-22 |            | MISC.<br>APPEA<br>L<br>SEC.                         | (Se<br>at<br>No-<br>7)       |
| 16<br>7 | 55373/<br>2022 | 27.07.2<br>022 | WP (C) -<br>20469/<br>2019   | N.MOHAPAT<br>RA | C.O.        | COURT<br>NO. 9        | Order Dtd.<br>2022-07-25 |            |   | (Se<br>at<br>No-<br>7)       |
| 16<br>8 | 55374/<br>2022 | 27.07.2<br>022 | FAO-<br>339/20<br>12         | M N<br>MOHANTY  | GENE<br>RAL |                       | Order Dtd.<br>2022-07-12 |            |   | (Se<br>at<br>No-<br>7)       |
| 16<br>9 | 55375/<br>2022 | 27.07.2<br>022 | OJC-<br>11733/<br>2001       | S MOHANTY       | GENE<br>RAL |                       | Order Dtd.<br>2022-07-11 | 8/7/2<br>2 |   | (Se<br>at<br>No-<br>7)       |
| 17<br>0 | 55376/<br>2022 | 27.07.2<br>022 | WP (C) -<br>20468/<br>2019   | N.MOHAPAT<br>RA | C.O.        | COURT<br>NO. 9        | Order Dtd.<br>2022-07-25 |            |   | (Se<br>at<br>No-<br>7)       |
| 17<br>1 | 55377/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16784/<br>2022   | R.K.BARIK       | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |            | WRIT<br>BRANC<br>H<br>(DIVI<br>SION<br>)            | (Se<br>at<br>No-<br>103<br>) |

|         |                |                |                            |                   |             |                       |                          |               |                          |                              |
|---------|----------------|----------------|----------------------------|-------------------|-------------|-----------------------|--------------------------|---------------|--------------------------|------------------------------|
|         |                |                |                            |                   |             |                       |                          |               | BENCH<br>-1)             |                              |
| 17<br>2 | 55378/<br>2022 | 27.07.2<br>022 | OJC-<br>5005/2<br>002      | S MOHANTY         | GENE<br>RAL |                       | Order Dtd.<br>2022-07-08 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>3 | 55379/<br>2022 | 27.07.2<br>022 | OJC-<br>11734/<br>2001     | S MOHANTY         | GENE<br>RAL |                       | Order Dtd.<br>2007-05-09 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>4 | 55380/<br>2022 | 27.07.2<br>022 | CONTC-<br>2591/2<br>022    | A.K.MISHR<br>A    | C.O.        | COURT<br>NO. 6        | Order Dtd.<br>2022-07-18 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>5 | 55381/<br>2022 | 27.07.2<br>022 | OJC-<br>11735/<br>2001     | S MOHANTY         | GENE<br>RAL |                       | Order Dtd.<br>2022-07-08 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>6 | 55382/<br>2022 | 27.07.2<br>022 | MSA-<br>4/2022             | J.C.BARAL         | C.O.        | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-25 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>7 | 55383/<br>2022 | 27.07.2<br>022 | MSA-<br>4/2022             | S.R.MOHAP<br>ATRA | C.O.        | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-25 |               |                          | (Se<br>at<br>No-<br>103<br>) |
| 17<br>8 | 55384/<br>2022 | 27.07.2<br>022 | RSA-<br>225/20<br>06       | D.K.MOHAN<br>TY   | C.O.        | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-25 |               | SECON<br>D<br>APPEA<br>L | (Se<br>at<br>No-<br>2)       |
| 17<br>9 | 55385/<br>2022 | 27.07.2<br>022 | WP (C) -<br>11879/<br>2022 | P.K.JENA          | C.O.        | COURT<br>NO. 6        | Order Dtd.<br>2022-07-13 |               |                          | (Se<br>at<br>No-<br>2)       |
| 18<br>0 | 55386/<br>2022 | 27.07.2<br>022 | RSA-<br>344/20<br>18       | S SAHOO           | GENE<br>RAL |                       | Order Dtd.<br>2022-07-20 | 17/4/<br>2016 | SECON<br>D<br>APPEA<br>L | (Se<br>at<br>No-<br>2)       |
| 18<br>1 | 55387/<br>2022 | 27.07.2<br>022 | WP (C) -<br>3819/2<br>022  | K.K.RATH          | C.O.        | COURT<br>NO. 6        | Order Dtd.<br>2022-07-06 |               |                          | (Se<br>at<br>No-<br>2)       |
| 18<br>2 | 55388/<br>2022 | 27.07.2<br>022 | MATA-<br>68/202<br>0       | P.K.MOHAN<br>TY   | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-22 |               |                          | (Se<br>at<br>No-<br>2)       |

|    |            |            |                     |               |         |                 |                       |  |                              |               |
|----|------------|------------|---------------------|---------------|---------|-----------------|-----------------------|--|------------------------------|---------------|
| 18 | 55389/2022 | 27.07.2022 | CRP-20/2009         | B K PATI      | GENERAL |                 | Entire Order          |  | CIVIL REVISION               | (Seat No-4)   |
| 18 | 55390/2022 | 27.07.2022 | WP (C) - 14141/2014 | B K PATI      | GENERAL |                 | Entire Order          |  | WRIT BRANCH-6                | (Seat No-25)  |
| 18 | 55391/2022 | 27.07.2022 | MATA-68/2020        | G.C.MOHAPATRA | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |  |                              | (Seat No-25)  |
| 18 | 55392/2022 | 27.07.2022 | WP (C) - 1859/2015  | B K PATI      | GENERAL |                 | Entire Order          |  |                              | (Seat No-25)  |
| 18 | 55393/2022 | 27.07.2022 | WP (C) - 9841/2012  | B K PATI      | GENERAL |                 | Entire Order          |  | WRIT BRANCH (DIVISION BENCH) | (Seat No-101) |
| 18 | 55394/2022 | 27.07.2022 | ABLAPL - 132/2022   | BALARAM SINGH | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                              | (Seat No-101) |
| 18 | 55395/2022 | 27.07.2022 | ABLAPL - 8018/2022  | SAMIR BARIK   | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                              | (Seat No-101) |
| 19 | 55396/2022 | 27.07.2022 | ABLAPL - 7969/2022  | C. K. ROUT    | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                              | (Seat No-101) |
| 19 | 55397/2022 | 27.07.2022 | ABLAPL - 7968/2022  | C. K. ROUT    | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                              | (Seat No-101) |
| 19 | 55398/2022 | 27.07.2022 | ABLAPL - 7967/2022  | C. K. ROUT    | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                              | (Seat No-101) |
| 19 | 55399/2022 | 27.07.2022 | WP (C) - 16429/2015 | B K PATI      | GENERAL |                 | Entire Order          |  | WRIT BRANCH-3                | (Seat No-11)  |



|     |            |            |                     |               |      |                 |                       |  |                 |               |
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| 194 | 55400/2022 | 27.07.2022 | ABLAPL - 7971/2022  | SUVENDU BARIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 195 | 55401/2022 | 27.07.2022 | ABLAPL - 7992/2022  | B.K.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 196 | 55402/2022 | 27.07.2022 | ABLAPL - 218/2022   | S.DASH        | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 197 | 55403/2022 | 27.07.2022 | ABLAPL - 7993/2022  | B.K.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 198 | 55404/2022 | 27.07.2022 | ABLAPL - 7988/2022  | B.K.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 199 | 55405/2022 | 27.07.2022 | WP (C) - 10925/2014 | SARAT DASH    | C.O. | CH              | Order Dtd. 2022-07-14 |  |                 | (Se at No-11) |
| 200 | 55406/2022 | 27.07.2022 | ABLAPL - 7989/2022  | B.K.DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 201 | 55407/2022 | 27.07.2022 | ABLAPL - 7984/2022  | SANGRAM RATH  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 202 | 55408/2022 | 27.07.2022 | ABLAPL - 8052/2022  | B.SINGH       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-11) |
| 203 | 55409/2022 | 27.07.2022 | ABLAPL - 7975/2022  | M. D. BISWAL  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  | CRMIN AL MISC-2 | (Se at No-16) |
| 204 | 55410/2022 | 27.07.2022 | WP (C) - 11649/2022 | A.K.JATI      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-21 |  |                 | (Se at No-16) |
| 205 | 55411/2022 | 27.07.2022 | ABLAPL - 7974/2022  | M. R. BARIK   | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  | CRMIN AL MISC-2 | (Se at No-16) |
| 206 | 55412/2022 | 27.07.2022 | WP (C) - 12766/2021 | R.C.MALLICK   | C.O. | COURT NO. 22    | Order Dtd. 2022-07-22 |  | WRIT BRANC H-2  | (Se at No-16) |

|     |            |            |                    |                       |      |                 |                       |  |                 |               |
|-----|------------|------------|--------------------|-----------------------|------|-----------------|-----------------------|--|-----------------|---------------|
|     |            |            |                    |                       |      |                 |                       |  |                 | 45)           |
| 207 | 55413/2022 | 27.07.2022 | ABLAPL - 7973/2022 | M. R. BARIK           | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  | CRMIN AL MISC-2 | (Se at No-16) |
| 208 | 55414/2022 | 27.07.2022 | BLAPL-2771/2022    | B. P. TANGA           | C.O. | COURT NO. 11    | Order Dtd. 2022-07-21 |  | CRMIN AL MISC-2 | (Se at No-16) |
| 209 | 55415/2022 | 27.07.2022 | ABLAPL - 8054/2022 | ARTATRANA NAYAK       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 210 | 55416/2022 | 27.07.2022 | ABLAPL - 7979/2022 | M. N. MOHANTY         | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 211 | 55417/2022 | 27.07.2022 | ABLAPL - 7983/2022 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 212 | 55418/2022 | 27.07.2022 | ABLAPL - 7982/2022 | SANTOSH KUMAR MAHANTY | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 213 | 55419/2022 | 27.07.2022 | ABLAPL - 8024/2022 | G. S. PANI            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 214 | 55420/2022 | 27.07.2022 | WP (C) - 7910/2022 | TAPAN KUMAR NAYAK     | C.O. | COURT NO. 3     | Order Dtd. 2022-07-22 |  |                 | (Se at No-16) |
| 215 | 55421/2022 | 27.07.2022 | ABLAPL - 7972/2022 | JAYADEBA BEHERA       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 216 | 55422/2022 | 27.07.2022 | ABLAPL - 7643/2022 | M. K. MALLICK         | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 217 | 55423/2022 | 27.07.2022 | ABLAPL - 7991/2022 | BISWARANJAN DALAI     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 218 | 55424/2022 | 27.07.2022 | ABLAPL - 8002/2022 | ASUTOSH TRIPATHY      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-16) |
| 219 | 55425/2022 | 27.07.2022 | CRLMC-1719/2       | HIMANSHU KUMAR        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-21 |  |                 | (Se at        |

|     |            |            |                     |                      |      |                 |                       |                 |  |               |
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|     |            |            | 022                 | BHOL                 |      |                 |                       |                 |  | No-16)        |
| 220 | 55426/2022 | 27.07.2022 | WP (C) - 24425/2020 | S. K. MOHANTY        | C.O. | COURT NO. 24    | Order Dtd. 2022-07-22 |                 |  | (Se at No-16) |
| 221 | 55427/2022 | 27.07.2022 | ABLAPL - 7999/2022  | SAROJ RANJAN SUBUDHI | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-16) |
| 222 | 55428/2022 | 27.07.2022 | ABLAPL - 8003/2022  | SAMIR BARIK          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-16) |
| 223 | 55429/2022 | 27.07.2022 | ABLAPL - 8004/2022  | SAMIR BARIK          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-16) |
| 224 | 55430/2022 | 27.07.2022 | ABLAPL - 7847/2022  | R. R. DAS            | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 | CRIMINAL MISC-3 |  | (Se at No-12) |
| 225 | 55431/2022 | 27.07.2022 | ABLAPL - 7774/2022  | SATYANARAYAN MISHRA  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |                 |  | (Se at No-12) |
| 226 | 55432/2022 | 27.07.2022 | ABLAPL - 7668/2022  | S.K.DAS              | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-12) |
| 227 | 55433/2022 | 27.07.2022 | ABLAPL - 7943/2022  | DAYANIDHI MISHRA     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |                 |  | (Se at No-12) |
| 228 | 55434/2022 | 27.07.2022 | ABLAPL - 8008/2022  | U.P.BAG              | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-12) |
| 229 | 55435/2022 | 27.07.2022 | ABLAPL - 7904/2022  | S. K. TRIPATHY       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |                 |  | (Se at No-12) |
| 230 | 55436/2022 | 27.07.2022 | ABLAPL - 154/2022   | A.K.MOHANTY          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |                 |  | (Se at No-12) |
| 231 | 55437/2022 | 27.07.2022 | ABLAPL - 7841/2022  | PRASANT KUMAR JENA   | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |                 |  | (Se at No-12) |
| 23  | 55438/     | 27.07.2    | ABLAPL              | J.P.KAR              | C.O. | COURT           | Order Dtd.            |                 |  | (Se           |

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|---------|----------------|----------------|------------------------------|------------------------------|-------------|-----------------------|--------------------------|--|--|-------------------------|
| 2       | 2022           | 022            | -<br>154/20<br>22            |                              |             | NO. 2<br>OLD          | 2022-07-25               |  |  | at<br>No-<br>12)        |
| 23<br>3 | 55439/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7925/2<br>022 | BINDU<br>SAGAR<br>SWAIN      | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>4 | 55440/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>142/20<br>22  | G.JAYASIN<br>GH              | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>5 | 55441/<br>2022 | 27.07.2<br>022 | OJC-<br>6023/2<br>000        | M<br>BASANTHAR<br>A          | GENE<br>RAL |                       | Order Dtd.<br>2022-04-25 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>6 | 55442/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7924/2<br>022 | B. DAS                       | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-22 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>7 | 55443/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>2/2022        | G.SAHOO                      | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>8 | 55444/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7996/2<br>022 | JAYAKRISH<br>NA<br>MOHAPATRA | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 23<br>9 | 55445/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>233/20<br>22  | J.MAJHI                      | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 24<br>0 | 55446/<br>2022 | 27.07.2<br>022 | WP (C) -<br>16926/<br>2022   | PRASANNA<br>KUMAR<br>SWAIN   | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-19 |  |  | (Se<br>at<br>No-<br>12) |
| 24<br>1 | 55447/<br>2022 | 27.07.2<br>022 | CONTC-<br>3273/2<br>022      | B. K.<br>PANDA               | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 24<br>2 | 55448/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7016/2<br>022 | T.R.DAS                      | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 24<br>3 | 55449/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>201/20<br>22  | ANANT DAS                    | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |
| 24<br>4 | 55450/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>180/20<br>22  | B. B.<br>MALLICK             | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>12) |

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| 24 | 55451/2022 | 27.07.2022 | ABLAPL - 7770/2022  | R.K.BARIK             | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22                                  |  |               | (Se at No-12) |
| 24 | 55452/2022 | 27.07.2022 | ABLAPL - 210/2022   | SUBRATA PANDA         | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-12) |
| 24 | 55453/2022 | 27.07.2022 | ABLAPL - 7767/2022  | R.K.BARIK             | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22                                  |  |               | (Se at No-12) |
| 24 | 55454/2022 | 27.07.2022 | ABLAPL - 187/2022   | PABITRA KUMAR MOHANTY | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-12) |
| 24 | 55455/2022 | 27.07.2022 | CVREV-332/1969      | B K MOHANTY           | GENERAL |                 | Order Dtd. 2017-04-30 Appeal memo, Decree, Last Order, |  |               | (Se at No-12) |
| 25 | 55456/2022 | 27.07.2022 | ABLAPL - 185/2022   | MANAS RANJAN SAHOO    | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-12) |
| 25 | 55457/2022 | 27.07.2022 | ABLAPL - 7764/2022  | P.K.MOHANTY           | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22                                  |  |               | (Se at No-12) |
| 25 | 55458/2022 | 27.07.2022 | ABLAPL - 203/2022   | BIKASH CHANDRA PARIJA | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-12) |
| 25 | 55459/2022 | 27.07.2022 | ABLAPL - 7766/2022  | P.K.MOHANTY           | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-22                                  |  |               | (Se at No-12) |
| 25 | 55460/2022 | 27.07.2022 | ABLAPL - 205/2022   | NIRANJAN ROUT         | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-12) |
| 25 | 55461/2022 | 27.07.2022 | WP (C) - 23858/2012 | B K PATI              | GENERAL |                 | Entire Order   |  | WRIT BRANCH-6 | (Se at No-26) |
| 25 | 55462/2022 | 27.07.2022 | ABLAPL - 170/2022   | PRAHALLAD CH. DAS     | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                                  |  |               | (Se at No-26) |
| 25 | 55463/2022 | 27.07.2022 | ABLAPL -            | S.K.SINGH             | C.O.    | COURT NO. 2     | Order Dtd. 2022-07-21                                  |  |               | (Se at        |

|     |            |            |                      |                   |         |                 |                       |  |               |               |
|-----|------------|------------|----------------------|-------------------|---------|-----------------|-----------------------|--|---------------|---------------|
|     |            |            | 7709/2022            |                   |         | OLD             |                       |  |               | No-26)        |
| 258 | 55464/2022 | 27.07.2022 | ABLAPL - 7571/2022   | MANOJ KUMAR PANI  | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-21 |  |               | (Se at No-26) |
| 259 | 55465/2022 | 27.07.2022 | WP (C) - 30612/2011  | B K PATI          | GENERAL |                 | Entire Order          |  | WRIT BRANCH-2 | (Se at No-8)  |
| 260 | 55466/2022 | 27.07.2022 | CRLMC-564/2014       | M. NAYAK          | C.O.    |                 | Order Dtd. 2022-07-22 |  |               | (Se at No-8)  |
| 261 | 55467/2022 | 27.07.2022 | WP (C) - 30613/2011  | B K PATI          | GENERAL |                 | Entire Order          |  | WRIT BRANCH-2 | (Se at No-8)  |
| 262 | 55468/2022 | 27.07.2022 | ABLAPL - 207/2022    | G.JAYASINGH       | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25 |  |               | (Se at No-8)  |
| 263 | 55469/2022 | 27.07.2022 | BLAPL-5054/2021      | BINDU SAGAR SWAIN | C.O.    | COURT NO. 6     | Order Dtd. 2022-07-25 |  |               | (Se at No-8)  |
| 264 | 55470/2022 | 27.07.2022 | BLAPL-237/2022       | J. R. NAYAK       | C.O.    | COURT NO. 11    | Order Dtd. 2022-07-13 |  |               | (Se at No-8)  |
| 265 | 55471/2022 | 27.07.2022 | WP (C) - 30614/2011  | B K PATI          | GENERAL |                 | Entire Order          |  | WRIT BRANCH-2 | (Se at No-8)  |
| 266 | 55472/2022 | 27.07.2022 | ABLAPL - 196/2022    | S.PATTANAIK       | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25 |  |               | (Se at No-8)  |
| 267 | 55473/2022 | 27.07.2022 | WPC (OA) - 3861/2014 | MOHAN BEHERA      | GENERAL |                 | Order Dtd. 2022-07-13 |  |               | (Se at No-8)  |
| 268 | 55474/2022 | 27.07.2022 | ABLAPL - 230/2022    | M.DAS             | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25 |  |               | (Se at No-8)  |
| 269 | 55475/2022 | 27.07.2022 | ABLAPL - 7994/2022   | B.S.SWAIN         | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25 |  |               | (Se at No-8)  |
| 27  | 55476/     | 27.07.2    | BLAPL-               | SARAT             | C.O.    | COURT           | Order Dtd.            |  |               | (Se           |

|         |                |                |                              |                  |             |                       |                          |  |                           |                         |
|---------|----------------|----------------|------------------------------|------------------|-------------|-----------------------|--------------------------|--|---------------------------|-------------------------|
| 0       | 2022           | 022            | 5281/2<br>021                | KUMAR<br>JENA    |             | NO.<br>25             | 2022-07-25               |  |                           | at<br>No-<br>8)         |
| 27<br>1 | 55477/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7963/2<br>022 | D.SAMAL          | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>8)  |
| 27<br>2 | 55478/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7964/2<br>022 | P.PANDA          | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>8)  |
| 27<br>3 | 55479/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7962/2<br>022 | B.R.MOHAN<br>TY  | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  | CRMIN<br>AL<br>MISC-<br>2 | (Se<br>at<br>No-<br>16) |
| 27<br>4 | 55480/<br>2022 | 27.07.2<br>022 | WP (C) -<br>30615/<br>2011   | B K PATI         | GENE<br>RAL |                       | Entire Order             |  | WRIT<br>BRANC<br>H-2      | (Se<br>at<br>No-<br>8)  |
| 27<br>5 | 55481/<br>2022 | 27.07.2<br>022 | WP (C) -<br>30616/<br>2011   | B K PATI         | GENE<br>RAL |                       | Entire Order             |  | WRIT<br>BRANC<br>H-2      | (Se<br>at<br>No-<br>8)  |
| 27<br>6 | 55482/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8007/2<br>022 | U.P.BAG          | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>8)  |
| 27<br>7 | 55483/<br>2022 | 27.07.2<br>022 | WP (C) -<br>30617/<br>2011   | B K PATI         | GENE<br>RAL |                       | Entire Order             |  | WRIT<br>BRANC<br>H-2      | (Se<br>at<br>No-<br>8)  |
| 27<br>8 | 55484/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8006/2<br>022 | U.P.BAG          | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>8)  |
| 27<br>9 | 55485/<br>2022 | 27.07.2<br>022 | WP (C) -<br>8814/2<br>004    | R P<br>TIWARI    | GENE<br>RAL |                       | CounterRejoind<br>er,    |  | WRIT<br>BRANC<br>H-3      | (Se<br>at<br>No-<br>33) |
| 28<br>0 | 55486/<br>2022 | 27.07.2<br>022 | WP (C) -<br>7309/2<br>022    | M ROUT           | GENE<br>RAL |                       | Order Dtd.<br>2022-03-30 |  |                           | (Se<br>at<br>No-<br>33) |
| 28<br>1 | 55487/<br>2022 | 27.07.2<br>022 | BLAPL-<br>4330/2<br>021      | D. K.<br>MALLICK | C.O.        | COURT<br>NO.<br>23    | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>33) |
| 28<br>2 | 55488/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8005/2<br>022 | A.MOHANTY        | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>33) |

|    |            |            |                    |                |         |                 |                                       |  |                 |              |
|----|------------|------------|--------------------|----------------|---------|-----------------|---------------------------------------|--|-----------------|--------------|
| 28 | 55489/2022 | 27.07.2022 | WP (C) - 4883/2022 | B MOHARANA     | GENERAL |                 | Order Dtd. 2022-02-21                 |  |                 | (Seat No-33) |
| 28 | 55490/2022 | 27.07.2022 | ABLAPL - 8014/2022 | S.K.BARIK      | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-33) |
| 28 | 55491/2022 | 27.07.2022 | WP (C) - 1095/2007 | C R NAYAK      | GENERAL |                 | Entire OrderPetition With Annexures , |  | WRIT BRANCH-8   | (Seat No-41) |
| 28 | 55492/2022 | 27.07.2022 | ABLAPL - 172/2022  | P.C.DAS        | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-41) |
| 28 | 55493/2022 | 27.07.2022 | WP (C) - 293/2013  | P K PATRA      | GENERAL |                 | Order Dtd. 2017-02-07                 |  | WRIT BRANCH-1   | (Seat No-3)  |
| 28 | 55494/2022 | 27.07.2022 | ABLAPL - 8019/2022 | S.S.PATTA NAIK | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-3)  |
| 28 | 55495/2022 | 27.07.2022 | ABLAPL - 7348/2022 | P K BEHERA     | GENERAL |                 | Order Dtd. 2022-07-19                 |  |                 | (Seat No-3)  |
| 29 | 55496/2022 | 27.07.2022 | ABLAPL - 8017/2022 | D.BEHERA       | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25                 |  | CRIMINAL MISC-1 | (Seat No-8)  |
| 29 | 55497/2022 | 27.07.2022 | ABLAPL - 8016/2022 | S.BARIK        | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-8)  |
| 29 | 55498/2022 | 27.07.2022 | ABLAPL - 8015/2022 | M.R.SAHOO      | C.O.    | COURT NO. 2 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-8)  |
| 29 | 55499/2022 | 27.07.2022 | ABLAPL - 7347/2022 | P K BEHERA     | GENERAL |                 | Order Dtd. 2022-07-19                 |  |                 | (Seat No-8)  |
| 29 | 55500/2022 | 27.07.2022 | ABLAPL - 186/2022  | P.BEHERA       | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-25                 |  |                 | (Seat No-8)  |
| 29 | 55501/2022 | 27.07.2022 | ABLAPL - 6851/2    | S K BISWAL     | GENERAL |                 | Order Dtd. 2022-07-18                 |  |                 | (Seat No-    |



|         |                |                |                              |                  |             |                       |   |  |                            |                         |
|---------|----------------|----------------|------------------------------|------------------|-------------|-----------------------|---|--|----------------------------|-------------------------|
|         |                |                | 022                          |                  |             |                       |   |  |                            | 8)                      |
| 29<br>6 | 55502/<br>2022 | 27.07.2<br>022 | CRLMA-<br>245/20<br>14       | B S SWAIN        | GENE<br>RAL |                       | Order Dtd.<br>2016-05-<br>18Entire<br>Order, Petition<br>With<br>Annexures, |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>3)  |
| 29<br>7 | 55503/<br>2022 | 27.07.2<br>022 | WP (C) -<br>7591/2<br>022    | N R<br>BEHERA    | GENE<br>RAL |                       | Order Dtd.<br>2022-07-04  |  |                            | (Se<br>at<br>No-<br>3)  |
| 29<br>8 | 55504/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7998/2<br>022 | S.R.SUBUD<br>HI  | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25  |  |                            | (Se<br>at<br>No-<br>3)  |
| 29<br>9 | 55505/<br>2022 | 27.07.2<br>022 | BLAPL-<br>1831/2<br>021      | NIHAR<br>SAHOO   | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-25  |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>18) |
| 30<br>0 | 55506/<br>2022 | 27.07.2<br>022 | CMP-<br>368/20<br>16         | S D JENA         | GENE<br>RAL |                       | Order Dtd.<br>2017-04-<br>05Petition,                                       |  | WRIT<br>BRANC<br>H-1       | (Se<br>at<br>No-<br>2)  |
| 30<br>1 | 55507/<br>2022 | 27.07.2<br>022 | BLAPL-<br>4386/2<br>021      | M. R.<br>ROUTRAY | C.O.        | COURT<br>NO. 6        | Order Dtd.<br>2022-07-25  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>2 | 55508/<br>2022 | 27.07.2<br>022 | BLAPL-<br>4387/2<br>021      | M. R.<br>ROUTRAY | C.O.        | COURT<br>NO. 6        | Order Dtd.<br>2022-07-25  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>3 | 55509/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5978/2<br>021      | P. R.<br>BEHERA  | C.O.        | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-26  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>4 | 55510/<br>2022 | 27.07.2<br>022 | WP (C) -<br>20674/<br>2019   | B.K.PATI         | C.O.        | COURT<br>NO. 3        | Order Dtd.<br>2022-07-26  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>5 | 55511/<br>2022 | 27.07.2<br>022 | WP (C) -<br>20674/<br>2019   | B.K.PATI         | C.O.        | COURT<br>NO. 3        | Order Dtd.<br>2022-07-26  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>6 | 55512/<br>2022 | 27.07.2<br>022 | WP (C) -<br>11490/<br>2022   | S.K.BEHER<br>A   | C.O.        | COURT<br>NO. 3        | Order Dtd.<br>2022-07-26  |  |                            | (Se<br>at<br>No-<br>2)  |
| 30<br>7 | 55513/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18407/<br>2022   | S.DAS            | C.O.        | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26  |  |                            | (Se<br>at<br>No-<br>2)  |

|     |            |            |                    |                     |         |              |                         |  |  |             |
|-----|------------|------------|--------------------|---------------------|---------|--------------|-------------------------|--|--|-------------|
| 308 | 55514/2022 | 27.07.2022 | WP (C) - 708/2022  | M A ALI             | GENERAL |              | Petition With Annexures |  |  | (Seat No-2) |
| 309 | 55515/2022 | 27.07.2022 | WP (C) - 7150/2022 | A.K.BISWAL          | C.O.    | COURT NO. 1  | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 310 | 55516/2022 | 27.07.2022 | WP (C) - 7150/2022 | D.S.PANDA           | C.O.    | COURT NO. 1  | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 311 | 55517/2022 | 27.07.2022 | CRLMP-1227/2022    | G.C.SAHU            | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 312 | 55518/2022 | 27.07.2022 | CRLMP-1209/2022    | R.SETHI             | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-25   |  |  | (Seat No-2) |
| 313 | 55519/2022 | 27.07.2022 | CRLMP-1182/2022    | S.ROUT              | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-25   |  |  | (Seat No-2) |
| 314 | 55520/2022 | 27.07.2022 | CRLMP-1253/2022    | A.MOHANTY           | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-25   |  |  | (Seat No-2) |
| 315 | 55521/2022 | 27.07.2022 | WP (C) - 8382/2022 | MANAS RANJAN SAHOO  | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-22   |  |  | (Seat No-2) |
| 316 | 55522/2022 | 27.07.2022 | CMP-584/2022       | MANOJ KUMAR MOHANTY | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-25   |  |  | (Seat No-2) |
| 317 | 55523/2022 | 27.07.2022 | CRLMP-1226/2022    | M.BANERJEE          | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 318 | 55524/2022 | 27.07.2022 | CRLMP-1236/2022    | K.K.NATH            | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 319 | 55525/2022 | 27.07.2022 | COPET-39/2015      | P. C. DAS           | C.O.    | COURT NO. 1  | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |
| 320 | 55526/2022 | 27.07.2022 | CRLMP-1234/2022    | K.K.NATH            | C.O.    | COURT NO. 17 | Order Dtd. 2022-07-26   |  |  | (Seat No-2) |

|         |                |                |                              |                          |      |                       |                          |  |            |                        |
|---------|----------------|----------------|------------------------------|--------------------------|------|-----------------------|--------------------------|--|------------|------------------------|
|         |                |                |                              |                          |      |                       |                          |  |            | 2)                     |
| 32<br>1 | 55527/<br>2022 | 27.07.2<br>022 | CRLMP-<br>1225/2<br>022      | B.SINGH                  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>2 | 55528/<br>2022 | 27.07.2<br>022 | ARBA-<br>40/201<br>3         | N. SAHOO                 | C.O. | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-28 |  | M.J.C<br>. | (Se<br>at<br>No-<br>2) |
| 32<br>3 | 55529/<br>2022 | 27.07.2<br>022 | CRLMP-<br>988/20<br>22       | CHIRANJAY<br>A MOHANTY   | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>4 | 55530/<br>2022 | 27.07.2<br>022 | ARBA-<br>9/2013              | PRASANT<br>KUMAR<br>JENA | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>5 | 55531/<br>2022 | 27.07.2<br>022 | CRLMP-<br>1231/2<br>022      | J.SAHOO                  | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>6 | 55532/<br>2022 | 27.07.2<br>022 | WP (C) -<br>14766/<br>2015   | A. KALASH                | C.O. | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>7 | 55533/<br>2022 | 27.07.2<br>022 | CRLMP-<br>1203/2<br>022      | H.K.MALLI<br>CK          | C.O. | COURT<br>NO.<br>17    | Order Dtd.<br>2022-07-25 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>8 | 55534/<br>2022 | 27.07.2<br>022 | CONTC-<br>4398/2<br>022      | P. K.<br>SWAIN           | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-22 |  |            | (Se<br>at<br>No-<br>2) |
| 32<br>9 | 55535/<br>2022 | 27.07.2<br>022 | CONTC-<br>4108/2<br>022      | M. R.<br>ROUTRAY         | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-25 |  |            | (Se<br>at<br>No-<br>2) |
| 33<br>0 | 55536/<br>2022 | 27.07.2<br>022 | WP (C) -<br>14221/<br>2022   | K.C.SAMAL                | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |            | (Se<br>at<br>No-<br>2) |
| 33<br>1 | 55537/<br>2022 | 27.07.2<br>022 | CONTC-<br>4017/2<br>022      | A. K.<br>BISWAL          | C.O. | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-25 |  |            | (Se<br>at<br>No-<br>2) |
| 33<br>2 | 55538/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6331/2<br>022 | S.BARIK                  | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-13 |  |            | (Se<br>at<br>No-<br>2) |
| 33<br>3 | 55539/<br>2022 | 27.07.2<br>022 | CONTC-<br>4421/2             | DEBENDRA<br>BEHERA       | C.O. | COURT<br>NO.          | Order Dtd.<br>2022-07-25 |  |            | (Se<br>at              |

|     |            |            |                     |                   |      |                 |                       |  |                 |               |
|-----|------------|------------|---------------------|-------------------|------|-----------------|-----------------------|--|-----------------|---------------|
|     |            |            | 022                 |                   |      | 15              |                       |  |                 | No-2)         |
| 334 | 55540/2022 | 27.07.2022 | CONTC-3841/2022     | N. RAO            | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-2)  |
| 335 | 55541/2022 | 27.07.2022 | CRLMC-2880/2021     | S.BISWAL          | C.O. | COURT NO. 11    | Order Dtd. 2022-07-21 |  | CRIMINAL MISC-1 | (Se at No-7)  |
| 336 | 55542/2022 | 27.07.2022 | CONTC-3372/2022     | M. R. ROUTRAY     | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 337 | 55543/2022 | 27.07.2022 | CONTC-3289/2022     | JANMEJAY PARIDA   | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 338 | 55544/2022 | 27.07.2022 | CONTC-3277/2022     | R. K. JENA        | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 339 | 55545/2022 | 27.07.2022 | BLAPL-6256/2022     | BALARAM SINGH     | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 340 | 55546/2022 | 27.07.2022 | CONTC-3279/2022     | DEBENDRA BEHERA   | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 341 | 55547/2022 | 27.07.2022 | CONTC-4001/2022     | RAMAKANTA MOHANTY | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 342 | 55548/2022 | 27.07.2022 | WP (C) - 17160/2022 | SUMANTA DAS       | C.O. | COURT NO. 15    | Order Dtd. 2022-07-21 |  |                 | (Se at No-7)  |
| 343 | 55549/2022 | 27.07.2022 | WP (C) - 13596/2022 | C. K. ROUT        | C.O. | COURT NO. 15    | Order Dtd. 2022-09-12 |  | WRIT BRANCH-3   | (Se at No-28) |
| 344 | 55550/2022 | 27.07.2022 | WP (C) - 17845/2022 | R. K. OJHA        | C.O. | COURT NO. 15    | Order Dtd. 2022-07-22 |  |                 | (Se at No-28) |
| 345 | 55551/2022 | 27.07.2022 | WP (C) - 11867/2022 | M. R. ROUTRAY     | C.O. | COURT NO. 15    | Order Dtd. 2022-07-22 |  |                 | (Se at No-28) |
| 34  | 55552/     | 27.07.2    | WP (C) -            | A. KALASH         | C.O. | COURT           | Order Dtd.            |  |                 | (Se           |

|         |                |                |                            |                     |      |                    |                          |  |  |                         |
|---------|----------------|----------------|----------------------------|---------------------|------|--------------------|--------------------------|--|--|-------------------------|
| 6       | 2022           | 022            | 16805/<br>2022             |                     |      | NO.<br>15          | 2022-07-22               |  |  | at<br>No-<br>28)        |
| 34<br>7 | 55553/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18112/<br>2022 | BIKRAM<br>SAMAL     | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>28) |
| 34<br>8 | 55554/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4602/2<br>016  | ASHUTOSH<br>MOHANTY | C.O. | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>28) |
| 34<br>9 | 55555/<br>2022 | 27.07.2<br>022 | CONTC-<br>3811/2<br>022    | M. NAYAK            | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>0 | 55556/<br>2022 | 27.07.2<br>022 | CONTC-<br>3290/2<br>022    | JANMEJAY<br>PARIDA  | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>1 | 55557/<br>2022 | 27.07.2<br>022 | CONTC-<br>2512/2<br>022    | M. R.<br>ROUTRAY    | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>2 | 55558/<br>2022 | 27.07.2<br>022 | MACA-<br>277/20<br>03      | MOTILAL<br>MISHRA   | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-13 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>3 | 55559/<br>2022 | 27.07.2<br>022 | MACA-<br>277/20<br>03      | M/S.S.K.M<br>OHANTY | C.O. | COURT<br>NO.<br>15 | Order Dtd.<br>2022-07-13 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>4 | 55560/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17375/<br>2022 | S.K.BISWA<br>L      | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>5 | 55561/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17376/<br>2022 | S.K.BISWA<br>L      | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>6 | 55562/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17376/<br>2022 | P.K.MOHAN<br>TY     | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>7 | 55563/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17377/<br>2022 | S.K.BISWA<br>L      | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>28) |
| 35<br>8 | 55564/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17378/<br>2022 | S.K.BISWA<br>L      | C.O. | COURT<br>NO. 1     | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>28) |

|    |            |            |                       |                   |      |                 |                       |  |               |               |
|----|------------|------------|-----------------------|-------------------|------|-----------------|-----------------------|--|---------------|---------------|
| 35 | 55565/2022 | 27.07.2022 | WP (C) - 17369/2022   | S.K.BISWAL        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-28) |
| 36 | 55566/2022 | 27.07.2022 | MA-778/2001           | B. K. LENKA       | C.O. | COURT NO. 1     | Order Dtd. 2022-07-12 |  |               | (Se at No-28) |
| 36 | 55567/2022 | 27.07.2022 | WP (C) - 17380/2022   | R.K.BARIK         | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-28) |
| 36 | 55568/2022 | 27.07.2022 | FAO-169/2022          | S. SAHOO          | C.O. | COURT NO. 15    | Order Dtd. 2022-07-06 |  |               | (Se at No-28) |
| 36 | 55569/2022 | 27.07.2022 | WP (C) - 8923/2022    | SUBRATA PANDA     | C.O. | COURT NO. 1     | Order Dtd. 2022-07-22 |  |               | (Se at No-28) |
| 36 | 55570/2022 | 27.07.2022 | WP (C) - 17380/2022   | S.K.BISWAL        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-28) |
| 36 | 55571/2022 | 27.07.2022 | BLAPL-6199/2022       | PRASANT KUMAR DAS | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |               | (Se at No-28) |
| 36 | 55572/2022 | 27.07.2022 | WP (C) - 17381/2022   | S.K.BISWAL        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-28) |
| 36 | 55573/2022 | 27.07.2022 | WP (C) - 39226/2021   | BISWAJIT DAS      | C.O. | COURT NO. 24    | Order Dtd. 2022-07-26 |  | WRIT BRANCH-4 | (Se at No-37) |
| 36 | 55574/2022 | 27.07.2022 | WP (C) - 17379/2022   | S.K.BISWAL        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-37) |
| 36 | 55575/2022 | 27.07.2022 | WPC (OA) - 3021/2015  | DEBENDRA BEHERA   | C.O. | COURT NO. 15    | Order Dtd. 2022-07-22 |  |               | (Se at No-37) |
| 37 | 55576/2022 | 27.07.2022 | WP (C) - 17370/2022   | S.K.BISWAL        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |               | (Se at No-37) |
| 37 | 55577/2022 | 27.07.2022 | WPC (OA PPC) - 711/20 | R. K. BARIK       | C.O. | COURT NO. 15    | Order Dtd. 2022-07-22 |  |               | (Se at No-    |

|    |            |            |                       |               |      |              |                       |  |                 |               |
|----|------------|------------|-----------------------|---------------|------|--------------|-----------------------|--|-----------------|---------------|
|    |            |            | 16                    |               |      |              |                       |  |                 | 37)           |
| 37 | 55578/2022 | 27.07.2022 | WP (C) - 17370/2022   | K.C.KAR       | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55579/3022 | 27.07.2022 | WP (C) - 17372/2022   | S.K.BISWAL    | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55580/4022 | 27.07.2022 | WP (C) - 17373/2022   | S.K.BISWAL    | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55581/5022 | 27.07.2022 | WPC (OA PC) - 86/2016 | M. R. BARIK   | C.O. | COURT NO. 15 | Order Dtd. 2022-07-21 |  |                 | (Se at No-37) |
| 37 | 55582/6022 | 27.07.2022 | WP (C) - 17373/2022   | S.K.PARIDA    | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55583/7022 | 27.07.2022 | WP (C) - 17073/2022   | ANIL SAHOO    | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55584/8022 | 27.07.2022 | WP (C) - 17374/2022   | S.K.BISWAL    | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 37 | 55585/9022 | 27.07.2022 | CRLMC-1602/2022       | A.MOHANTY     | C.O. | COURT NO. 1  | Order Dtd. 2022-07-22 |  |                 | (Se at No-37) |
| 38 | 55586/0022 | 27.07.2022 | WP (C) - 17374/2022   | K.P.BEHERA    | C.O. | COURT NO. 1  | Order Dtd. 2022-07-26 |  |                 | (Se at No-37) |
| 38 | 55587/1022 | 27.07.2022 | CRLMC-2831/2021       | S. BISWAL     | C.O. | COURT NO. 11 | Order Dtd. 2022-07-21 |  | CRIMINAL MISC-1 | (Se at No-7)  |
| 38 | 55588/2022 | 27.07.2022 | CONTC-4404/2022       | P. K. SWAIN   | C.O. | COURT NO. 15 | Order Dtd. 2022-07-22 |  |                 | (Se at No-7)  |
| 38 | 55589/3022 | 27.07.2022 | WP (C) - 20800/2012   | P.NAYAK       | C.O. | COURT NO. 5  | Order Dtd. 2022-07-25 |  |                 | (Se at No-7)  |
| 38 | 55590/4022 | 27.07.2022 | WP (C) - 14536/       | A. K. MOHANTY | C.O. | COURT NO. 2  | Order Dtd. 2022-06-20 |  |                 | (Se at        |

|     |            |            |                     |                        |      |                       |                       |  |                 |              |
|-----|------------|------------|---------------------|------------------------|------|-----------------------|-----------------------|--|-----------------|--------------|
|     |            |            | 2022                |                        |      | OLD                   |                       |  |                 | No-7)        |
| 385 | 55591/2022 | 27.07.2022 | CRLA-19/2020        | SAMIR BARIK            | C.O. | COURT NO. 23          | Order Dtd. 2022-07-25 |  | CRIMINAL APPEAL | (Seat No-4)  |
| 386 | 55592/2022 | 27.07.2022 | WP (C) - 20800/2012 | P. JENA                | C.O. | COURT NO. 5           | Order Dtd. 2022-07-25 |  |                 | (Seat No-4)  |
| 387 | 55593/2022 | 27.07.2022 | CRLA-155/2022       | LOKANATH SAHOO         | C.O. | COURT NO. 9 OLD       | Order Dtd. 2022-07-25 |  |                 | (Seat No-4)  |
| 388 | 55594/2022 | 27.07.2022 | WP (C) - 21693/2012 | D. NAYAK               | C.O. | COURT NO. 21          | Order Dtd. 2022-07-25 |  |                 | (Seat No-4)  |
| 389 | 55595/2022 | 27.07.2022 | CMP-365/2021        | TRILOCHAN BAG          | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  | WRIT BRANCH-2   | (Seat No-34) |
| 390 | 55596/2022 | 27.07.2022 | WP (C) - 7130/2013  | P. K. JENA             | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 391 | 55597/2022 | 27.07.2022 | CMP-617/2022        | PITABAS NAYAK          | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 392 | 55598/2022 | 27.07.2022 | WP (C) - 10136/2013 | MANASI DAS             | C.O. | COURT NO. 16          | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 393 | 55599/2022 | 27.07.2022 | CMP-609/2022        | S. MOHARANA            | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 394 | 55600/2022 | 27.07.2022 | WP (C) - 711/2022   | PRATAP KUMAR BEHERA    | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-07-15 |  |                 | (Seat No-34) |
| 395 | 55601/2022 | 27.07.2022 | WP (C) - 17796/2022 | B. B. MALLICK          | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 396 | 55602/2022 | 27.07.2022 | RPFAM-63/2018       | MR. BISWAR ANJAN DALAI | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |                 | (Seat No-34) |
| 39  | 55603/     | 27.07.2    | WP (C) -            | A. DAS                 | C.O. | CHIEF                 | Order Dtd.            |  |                 | (Se          |



|     |            |            |                     |                       |         |                       |                       |  |               |               |
|-----|------------|------------|---------------------|-----------------------|---------|-----------------------|-----------------------|--|---------------|---------------|
| 7   | 2022       | 022        | 18003/2022          |                       |         | JUSTICE'S COURT       | 2022-07-25            |  |               | at No-34)     |
| 398 | 55604/2022 | 27.07.2022 | RPFAM-63/2018       | RANJAN DAS            | C.O.    | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 399 | 55605/2022 | 27.07.2022 | WP (C) - 18013/2022 | A.DAS                 | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 400 | 55606/2022 | 27.07.2022 | RPFAM-214/2018      | PABITRA KUMAR MOHANTY | C.O.    | COURT NO. 10          | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 401 | 55607/2022 | 27.07.2022 | RPFAM-214/2018      | G. SUNDARA            | C.O.    | COURT NO. 10          | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 402 | 55608/2022 | 27.07.2022 | RPFAM-64/2017       | SARAT DASH            | C.O.    | COURT NO. 10          | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 403 | 55609/2022 | 27.07.2022 | RPFAM-37/2022       | B. R. SENAPATI        | C.O.    | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-34) |
| 404 | 55610/2022 | 27.07.2022 | BLAPL-5912/2022     | P K DASH              | GENERAL |                       | Order Dtd. 2022-07-21 |  |               | (Se at No-34) |
| 405 | 55611/2022 | 27.07.2022 | ABLAPL - 7101/2022  | P K DASH              | GENERAL |                       | Order Dtd. 2022-07-14 |  |               | (Se at No-34) |
| 406 | 55612/2022 | 27.07.2022 | WP (C) - 18206/2022 | S. K. SAHOO           | C.O.    | COURT NO. 24          | Order Dtd. 2022-07-25 |  | WRIT BRANCH-8 | (Se at No-39) |
| 407 | 55613/2022 | 27.07.2022 | WP (C) - 24609/2011 | P.C.CHHIN CHANI       | GENERAL |                       | Order Dtd. 2019-01-29 |  |               | (Se at No-39) |
| 408 | 55614/2022 | 27.07.2022 | WP (C) - 19767/2017 | GAGAN ROUT            | C.O.    | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |
| 409 | 55615/2022 | 27.07.2022 | WP (C) - 19767/2017 | GAGAN ROUT            | C.O.    | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-39) |

|     |            |            |                     |                 |         |              |                       |         |                 |               |
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| 410 | 55616/2022 | 27.07.2022 | ABLAPL - 9833/2021  | B S SWAIN       | GENERAL |              | Order Dtd. 2021-09-30 |         |                 | (Se at No-39) |
| 411 | 55617/2022 | 27.07.2022 | WP (C) - 19767/2017 | K. N. SAHOO     | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-25 |         |                 | (Se at No-39) |
| 412 | 55618/2022 | 27.07.2022 | BLAPL-17132/2014    | B S SWAIN       | GENERAL |              | Order Dtd. 2014-10-28 | 20/3/15 | CRIMINAL MISC-3 | (Se at No-12) |
| 413 | 55619/2022 | 27.07.2022 | WP (C) - 19768/2017 | GAGAN ROUT      | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-25 |         |                 | (Se at No-12) |
| 414 | 55620/2022 | 27.07.2022 | ITA-155/2018        | T K NAYAK       | GENERAL |              | Order Dtd. 2022-07-13 |         |                 | (Se at No-12) |
| 415 | 55621/2022 | 27.07.2022 | WP (C) - 19768/2017 | S. K. BHANJADEO | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-25 |         |                 | (Se at No-12) |
| 416 | 55622/2022 | 27.07.2022 | ITA-157/2018        | T K NAYAK       | GENERAL |              | Order Dtd. 2022-07-13 |         |                 | (Se at No-12) |
| 417 | 55623/2022 | 27.07.2022 | ITA-158/2018        | T K NAYAK       | GENERAL |              | Order Dtd. 2022-07-13 |         |                 | (Se at No-12) |
| 418 | 55624/2022 | 27.07.2022 | WP (C) - 19768/2017 | K. N. SAHOO     | C.O.    | COURT NO. 24 | Petition              |         |                 | (Se at No-12) |
| 419 | 55625/2022 | 27.07.2022 | ITA-159/2018        | T K NAYAK       | GENERAL |              | Order Dtd. 2022-07-13 |         |                 | (Se at No-12) |
| 420 | 55626/2022 | 27.07.2022 | ITA-160/2018        | T K NAYAK       | GENERAL |              | Order Dtd. 2022-07-13 |         |                 | (Se at No-12) |
| 421 | 55627/2022 | 27.07.2022 | WP (C) - 17101/2022 | A.K.SWAIN       | C.O.    | COURT NO. 22 | Order Dtd. 2022-07-26 |         |                 | (Se at No-12) |
| 422 | 55628/2022 | 27.07.2022 | WP (C) - 19766/2017 | GAGAN ROUT      | C.O.    | COURT NO. 24 | Order Dtd. 2022-07-25 |         |                 | (Se at No-12) |

|    |            |            |                     |                 |      |                       |                       |  |               |               |
|----|------------|------------|---------------------|-----------------|------|-----------------------|-----------------------|--|---------------|---------------|
|    |            |            |                     |                 |      |                       |                       |  |               | 12)           |
| 42 | 55629/2022 | 27.07.2022 | WP (C) - 19766/2017 | K. N. SAHOO     | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-12) |
| 42 | 55630/2022 | 27.07.2022 | WP (C) - 17071/2022 | S. PANDA        | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |               | (Se at No-12) |
| 42 | 55631/2022 | 27.07.2022 | WP (C) - 11992/2012 | A. K. ACHAR YA  | C.O. | COURT NO. 22          | Order Dtd. 2022-07-25 |  |               | (Se at No-12) |
| 42 | 55632/2022 | 27.07.2022 | WP (C) - 19766/2017 | S. K. BHANJADEO | C.O. | COURT NO. 24          | Order Dtd. 2022-07-25 |  |               | (Se at No-12) |
| 42 | 55633/2022 | 27.07.2022 | WP (C) - 17062/2022 | S. MUKHERJEE    | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |               | (Se at No-12) |
| 42 | 55634/2022 | 27.07.2022 | WP (C) - 11992/2012 | RAJAT DAS       | C.O. | COURT NO. 22          | Order Dtd. 2022-07-25 |  |               | (Se at No-12) |
| 42 | 55635/2022 | 27.07.2022 | WP (C) - 17466/2022 | J. R. KAR       | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |               | (Se at No-12) |
| 43 | 55636/2022 | 27.07.2022 | WP (C) - 18181/2021 | L SAHOO         | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22 |  |               | (Se at No-12) |
| 43 | 55637/2022 | 27.07.2022 | WP (C) - 27528/2011 | R K OJHA        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |               | (Se at No-12) |
| 43 | 55638/2022 | 27.07.2022 | WP (C) - 18582/2022 | J. SAHOO        | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  | WRIT BRANCH-5 | (Se at No-23) |
| 43 | 55639/2022 | 27.07.2022 | WP (C) - 17079/2022 | A. SAHOO        | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |               | (Se at No-23) |
| 43 | 55640/2022 | 27.07.2022 | WP (C) - 18171/2022 | B. B. MALLICK   | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |               | (Se at No-23) |
| 43 | 55641/2022 | 27.07.2022 | WP (C) - 18488/     | S. K. BEHERA    | C.O. | COURT NO.             | Order Dtd. 2022-07-26 |  |               | (Se at        |

|    |            |            |                     |                  |      |              |                       |               |  |               |
|----|------------|------------|---------------------|------------------|------|--------------|-----------------------|---------------|--|---------------|
|    |            |            | 2022                |                  |      | 22           |                       |               |  | No-23)        |
| 43 | 55642/2022 | 27.07.2022 | WP (C) - 17667/2022 | MANORANJAN PADHI | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-23) |
| 43 | 55643/2022 | 27.07.2022 | WP (C) - 27530/2011 | R K OJHA         | C.O. | COURT NO. 22 | Order Dtd. 2022-07-25 |               |  | (Se at No-23) |
| 43 | 55644/2022 | 27.07.2022 | WP (C) - 17947/2022 | A.B.MALLICK      | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-23) |
| 43 | 55645/2022 | 27.07.2022 | WP (C) - 7226/2013  | P K DASH         | C.O. | COURT NO. 16 | Order Dtd. 2022-07-25 |               |  | (Se at No-23) |
| 44 | 55646/2022 | 27.07.2022 | WP (C) - 7228/2013  | P K DASH         | C.O. | COURT NO. 16 | Order Dtd. 2022-07-25 |               |  | (Se at No-23) |
| 44 | 55647/2022 | 27.07.2022 | WP (C) - 16412/2022 | R.C.MALLICK      | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-23) |
| 44 | 55648/2022 | 27.07.2022 | WP (C) - 16825/2022 | P.L.MISHRA       | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 | WRIT BRANCH-8 |  | (Se at No-43) |
| 44 | 55649/2022 | 27.07.2022 | WP (C) - 15900/2022 | R.R.DAS          | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-43) |
| 44 | 55650/2022 | 27.07.2022 | WP (C) - 15170/2022 | P.L.MISHRA       | C.O. | COURT NO. 24 | Order Dtd. 2022-07-26 | WRIT BRANCH-1 |  | (Se at No-30) |
| 44 | 55651/2022 | 27.07.2022 | WP (C) - 14274/2022 | T.BAG            | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-30) |
| 44 | 55652/2022 | 27.07.2022 | WP (C) - 14293/2022 | T.BAG            | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-30) |
| 44 | 55653/2022 | 27.07.2022 | WP (C) - 12844/2022 | S.MOHARAN A      | C.O. | COURT NO. 22 | Order Dtd. 2022-07-26 |               |  | (Se at No-30) |
| 44 | 55654/2022 | 27.07.2022 | WP (C) -            | C.NAYAK          | C.O. | COURT        | Order Dtd.            | WRIT          |  | (Se           |

|         |                |                |                              |                |             |                    |                          |  |                          |                         |
|---------|----------------|----------------|------------------------------|----------------|-------------|--------------------|--------------------------|--|--------------------------|-------------------------|
| 8       | 2022           | 022            | 12175/<br>2022               |                |             | NO.<br>22          | 2022-07-26               |  | BRANC<br>H-4             | at<br>No-<br>27)        |
| 44<br>9 | 55655/<br>2022 | 27.07.2<br>022 | WP (C) -<br>12178/<br>2022   | C.NAYAK        | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-26 |  | WRIT<br>BRANC<br>H-4     | (Se<br>at<br>No-<br>27) |
| 45<br>0 | 55656/<br>2022 | 27.07.2<br>022 | WP (C) -<br>12829/<br>2022   | MANASI<br>DAS  | C.O.        | COURT<br>NO.<br>22 | Order Dtd.<br>2022-07-26 |  |                          | (Se<br>at<br>No-<br>27) |
| 45<br>1 | 55657/<br>2022 | 27.07.2<br>022 | WP (C) -<br>9577/2<br>022    | S.BEHERA       | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-07-25 |  |                          | (Se<br>at<br>No-<br>27) |
| 45<br>2 | 55658/<br>2022 | 27.07.2<br>022 | BLAPL-<br>10718/<br>2021     | M PAGAL        | GENE<br>RAL |                    | Order Dtd.<br>2022-07-20 |  |                          | (Se<br>at<br>No-<br>27) |
| 45<br>3 | 55659/<br>2022 | 27.07.2<br>022 | WP (C) -<br>3675/2<br>017    | P K PAL        | GENE<br>RAL |                    | Order Dtd.<br>2022-05-17 |  |                          | (Se<br>at<br>No-<br>27) |
| 45<br>4 | 55660/<br>2022 | 27.07.2<br>022 | WP (C) -<br>22023/<br>2020   | A K JATI       | GENE<br>RAL |                    | Order Dtd.<br>2022-07-21 |  |                          | (Se<br>at<br>No-<br>27) |
| 45<br>5 | 55661/<br>2022 | 27.07.2<br>022 | RSA-<br>92/201<br>5          | B N<br>SARANGI | GENE<br>RAL |                    | Order Dtd.<br>2015-05-07 |  | SECON<br>D<br>APPEA<br>L | (Se<br>at<br>No-<br>5)  |
| 45<br>6 | 55662/<br>2022 | 27.07.2<br>022 | CONTC-<br>4413/2<br>022      | S K PATI       | GENE<br>RAL |                    | Order Dtd.<br>2022-07-14 |  |                          | (Se<br>at<br>No-<br>5)  |
| 45<br>7 | 55663/<br>2022 | 27.07.2<br>022 | OJC-<br>2924/2<br>002        | D NAYAK        | GENE<br>RAL |                    | Order Dtd.<br>2018-02-06 |  | WRIT<br>BRANC<br>H-3     | (Se<br>at<br>No-<br>14) |
| 45<br>8 | 55664/<br>2022 | 27.07.2<br>022 | OJC-<br>2731/2<br>002        | D NAYAK        | GENE<br>RAL |                    | Order Dtd.<br>2019-09-23 |  |                          | (Se<br>at<br>No-<br>14) |
| 45<br>9 | 55665/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6471/2<br>021 | D K NAIK       | GENE<br>RAL |                    | Order Dtd.<br>2022-07-18 |  |                          | (Se<br>at<br>No-<br>14) |
| 46<br>0 | 55666/<br>2022 | 27.07.2<br>022 | CRLMC-<br>727/20<br>22       | R BARIK        | GENE<br>RAL |                    | Order Dtd.<br>2022-07-04 |  |                          | (Se<br>at<br>No-<br>14) |

|         |                |                |                            |                             |             |                    |  |  |                            |                         |
|---------|----------------|----------------|----------------------------|-----------------------------|-------------|--------------------|--|--|----------------------------|-------------------------|
| 46<br>1 | 55667/<br>2022 | 27.07.2<br>022 | CRLA-<br>473/20<br>15      | A K PANDA                   | GENE<br>RAL |                    | F.i.r  | C C<br>OF<br>CHARG<br>E<br>SHEET<br>, 1ST<br>BAIL<br>ORDER | CRIMI<br>NAL<br>APPEA<br>L | (Se<br>at<br>No-<br>5)  |
| 46<br>2 | 55668/<br>2022 | 27.07.2<br>022 | CONTC-<br>3244/2<br>022    | P K<br>MISHRA               | GENE<br>RAL |                    | Order Dtd.<br>2022-07-15                                   |  |                            | (Se<br>at<br>No-<br>5)  |
| 46<br>3 | 55669/<br>2022 | 27.07.2<br>022 | WP (C) -<br>2947/2<br>011  | NIRANJAN<br>ROUT            | GENE<br>RAL |                    | Order Dtd.<br>2016-01-16                                   |  | WRIT<br>BRANC<br>H-7       | (Se<br>at<br>No-<br>15) |
| 46<br>4 | 55670/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4809/2<br>019  | NIRANJAN<br>ROUT            | GENE<br>RAL |                    | Order Dtd.<br>2019-03-19                                   |  | WRIT<br>BRANC<br>H-6       | (Se<br>at<br>No-<br>36) |
| 46<br>5 | 55671/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18543/<br>2022 | A.BHOI                      | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-07-26                                   |  | WRIT<br>BRANC<br>H-5       | (Se<br>at<br>No-<br>23) |
| 46<br>6 | 55672/<br>2022 | 27.07.2<br>022 | WP (C) -<br>15530/<br>2015 | A K PANDA                   | GENE<br>RAL |                    | Order Dtd.<br>2021-07-<br>22Petition<br>With<br>Annexures, |  |                            | (Se<br>at<br>No-<br>23) |
| 46<br>7 | 55673/<br>2022 | 27.07.2<br>022 | WP (C) -<br>12417/<br>2022 | H.K.DASH                    | C.O.        | COURT<br>NO. 9     | Order Dtd.<br>2022-07-26                                   |  | WRIT<br>BRANC<br>H-8       | (Se<br>at<br>No-<br>42) |
| 46<br>8 | 55674/<br>2022 | 27.07.2<br>022 | WP (C) -<br>15341/<br>2022 | SUBHRANSU<br>KUMAR<br>GOUDA | GENE<br>RAL |                    | Order Dtd.<br>2022-07-11                                   |  |                            | (Se<br>at<br>No-<br>42) |
| 46<br>9 | 55675/<br>2022 | 27.07.2<br>022 | BLAPL-<br>969/20<br>22     | M.DAS                       | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-07-26                                   |  |                            | (Se<br>at<br>No-<br>42) |
| 47<br>0 | 55676/<br>2022 | 27.07.2<br>022 | BLAPL-<br>1368/2<br>022    | M.DAS                       | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-07-26                                   |  |                            | (Se<br>at<br>No-<br>42) |
| 47<br>1 | 55677/<br>2022 | 27.07.2<br>022 | OJC-<br>1604/1<br>975      | S PRADHAN                   | GENE<br>RAL |                    | Entire Order   |  |                            | (Se<br>at<br>No-<br>42) |
| 47<br>2 | 55678/<br>2022 | 27.07.2<br>022 | BLAPL-<br>1278/2<br>022    | D.PARIDA                    | C.O.        | COURT<br>NO.<br>11 | Order Dtd.<br>2022-07-26                                   |  |                            | (Se<br>at<br>No-        |

|    |         |            |                     |             |         |                 |                       |  |                |              |
|----|---------|------------|---------------------|-------------|---------|-----------------|-----------------------|--|----------------|--------------|
|    |         |            |                     |             |         |                 |                       |  |                | 42)          |
| 47 | 55679/3 | 27.07.2022 | BLAPL-9965/2021     | P.K.MOHANTY | C.O.    | COURT NO. 23    | Order Dtd. 2022-07-26 |  |                | (Seat No-42) |
| 47 | 55680/4 | 27.07.2022 | BLAPL-2020/2022     | D.K.JENA    | C.O.    | COURT NO. 11    | Order Dtd. 2022-07-18 |  |                | (Seat No-42) |
| 47 | 55681/5 | 27.07.2022 | CONTC-4401/2022     | P.K.SWAIN   | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-22 |  |                | (Seat No-42) |
| 47 | 55682/6 | 27.07.2022 | CONTC-4520/2022     | B.DAS       | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                | (Seat No-42) |
| 47 | 55683/7 | 27.07.2022 | CONTC-4457/2022     | B.SAMAL     | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                | (Seat No-42) |
| 47 | 55684/8 | 27.07.2022 | BLAPL-6168/2022     | S.DASH      | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |                | (Seat No-42) |
| 47 | 55685/9 | 27.07.2022 | WP (C) - 13400/2012 | S K BEHERA  | GENERAL |                 | Order Dtd. 2022-07-13 |  |                | (Seat No-42) |
| 48 | 55686/0 | 27.07.2022 | CONTC-4297/2022     | S.K.NAYAK   | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  |                | (Seat No-42) |
| 48 | 55687/1 | 27.07.2022 | WP (C) - 6658/2014  | S K BEHERA  | GENERAL |                 | Order Dtd. 2022-07-08 |  | WRIT BRANCH-10 | (Seat No-55) |
| 48 | 55688/2 | 27.07.2022 | WP (C) - 1351/2018  | S K BEHERA  | GENERAL |                 | Order Dtd. 2022-07-13 |  |                | (Seat No-55) |
| 48 | 55689/3 | 27.07.2022 | ABLAPL - 8477/2021  | S.DASH      | C.O.    | COURT NO. 1     | Order Dtd. 2022-07-26 |  |                | (Seat No-55) |
| 48 | 55690/4 | 27.07.2022 | WP (C) - 1353/2018  | S K BEHERA  | GENERAL |                 | Order Dtd. 2022-07-13 |  |                | (Seat No-55) |
| 48 | 55691/5 | 27.07.2022 | WP (C) - 1359/2     | S K BEHERA  | GENERAL |                 | Order Dtd. 2022-07-13 |  |                | (Seat No-55) |

|     |            |            |                     |              |         |                 |                       |  |      |               |
|-----|------------|------------|---------------------|--------------|---------|-----------------|-----------------------|--|------|---------------|
|     |            |            | 018                 |              |         |                 |                       |  |      | No-55)        |
| 486 | 55692/2022 | 27.07.2022 | ABLAPL - 8468/2021  | S.DASH       | C.O.    | COURT NO. 1     | Order Dtd. 2022-07-26 |  |      | (Se at No-55) |
| 487 | 55693/2022 | 27.07.2022 | WP (C) - 23722/2017 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-18 |  |      | (Se at No-55) |
| 488 | 55694/2022 | 27.07.2022 | CONTC-4500/2022     | A.K.PANDA    | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  |      | (Se at No-55) |
| 489 | 55695/2022 | 27.07.2022 | WP (C) - 2568/2018  | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-18 |  |      | (Se at No-55) |
| 490 | 55696/2022 | 27.07.2022 | WP (C) - 12655/2019 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-18 |  |      | (Se at No-55) |
| 491 | 55697/2022 | 27.07.2022 | CONTC-4451/2022     | B.K.MOHARANA | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-25 |  |      | (Se at No-55) |
| 492 | 55698/2022 | 27.07.2022 | WP (C) - 30216/2020 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-18 |  |      | (Se at No-55) |
| 493 | 55699/2022 | 27.07.2022 | WP (C) - 23143/2015 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-18 |  |      | (Se at No-55) |
| 494 | 55700/2022 | 27.07.2022 | WP (C) - 6020/2019  | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-07-05 |  |      | (Se at No-55) |
| 495 | 55701/2022 | 27.07.2022 | ABLAPL - 6015/2021  | B.R.SENAPATI | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |      | (Se at No-55) |
| 496 | 55702/2022 | 27.07.2022 | WP (C) - 10891/2016 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-06-24 |  |      | (Se at No-55) |
| 497 | 55703/2022 | 27.07.2022 | ABLAPL - 8440/2021  | P.PANDA      | C.O.    | COURT NO. 1     | Order Dtd. 2022-07-26 |  |      | (Se at No-55) |
| 49  | 55704/     | 27.07.2    | WP (C) -            | S K          | GENE    |                 | Order Dtd.            |  | WRIT | (Se           |



|     |            |            |                        |                   |         |                 |                           |  |          |              |
|-----|------------|------------|------------------------|-------------------|---------|-----------------|---------------------------|--|----------|--------------|
| 8   | 2022       | 022        | 7776/2011              | BEHERA            | RAL     |                 | 2022-07-12                |  | BRANCH-1 | at No-1)     |
| 499 | 55705/2022 | 27.07.2022 | WP (C) - 12455/2016    | S K BEHERA        | GENERAL |                 | Order Dtd. 2022-06-24     |  |          | (Se at No-1) |
| 500 | 55706/2022 | 27.07.2022 | WPC (OA C) - 4554/2015 | D. BEHERA         | C.O.    | COURT NO. 15    | Order Dtd. 2022-07-13     |  |          | (Se at No-1) |
| 501 | 55707/2022 | 27.07.2022 | WP (C) - 12456/2016    | S K BEHERA        | GENERAL |                 | Order Dtd. 2022-06-24     |  |          | (Se at No-1) |
| 502 | 55708/2022 | 27.07.2022 | WP (C) - 1158/2013     | AMRESH MOHANTY    | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-13     |  |          | (Se at No-1) |
| 503 | 55709/2022 | 27.07.2022 | MATA-28/2020           | J. PRADHAN        | C.O.    | COURT NO. 2 OLD | Judgement Dtd. 2022-06-29 |  |          | (Se at No-1) |
| 504 | 55710/2022 | 27.07.2022 | WP (C) - 12457/2016    | S K BEHERA        | GENERAL |                 | Order Dtd. 2022-06-24     |  |          | (Se at No-1) |
| 505 | 55711/2022 | 27.07.2022 | ABLAPL - 8437/2021     | MRUTYUNJAYA PAGAL | C.O.    | COURT NO. 1     | Order Dtd. 2022-07-26     |  |          | (Se at No-1) |
| 506 | 55712/2022 | 27.07.2022 | WP (C) - 12458/2016    | S K BEHERA        | GENERAL |                 | Order Dtd. 2022-06-24     |  |          | (Se at No-1) |
| 507 | 55713/2022 | 27.07.2022 | BLAPL-6204/2022        | NIRANJAN ROUT     | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25     |  |          | (Se at No-1) |
| 508 | 55714/2022 | 27.07.2022 | ABLAPL - 6085/2021     | P. BEHERA         | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26     |  |          | (Se at No-1) |
| 509 | 55715/2022 | 27.07.2022 | WP (C) - 12459/2016    | S K BEHERA        | GENERAL |                 | Order Dtd. 2022-06-24     |  |          | (Se at No-1) |
| 510 | 55716/2022 | 27.07.2022 | BLAPL-6208/2022        | SUVENDU BARIK     | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25     |  |          | (Se at No-1) |

|    |            |            |                     |              |         |                 |                       |  |  |              |
|----|------------|------------|---------------------|--------------|---------|-----------------|-----------------------|--|--|--------------|
| 51 | 55717/2022 | 27.07.2022 | WP (C) - 12460/2016 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-06-24 |  |  | (Se at No-1) |
| 51 | 55718/2022 | 27.07.2022 | BLAPL-6223/2022     | A. K. BEHERA | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-1) |
| 51 | 55719/2022 | 27.07.2022 | ABLAPL - 6084/2021  | KSHITISH     | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 51 | 55720/2022 | 27.07.2022 | ABLAPL - 6083/2021  | P.N.NAYAK    | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 51 | 55721/2022 | 27.07.2022 | BLAPL-6222/2022     | A. K. BEHERA | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-1) |
| 51 | 55722/2022 | 27.07.2022 | WP (C) - 12461/2016 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-06-24 |  |  | (Se at No-1) |
| 51 | 55723/2022 | 27.07.2022 | ABLAPL - 6076/2021  | A.BHOI       | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 51 | 55724/2022 | 27.07.2022 | BLAPL-6221/2022     | A. K. BEHERA | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-1) |
| 51 | 55725/2022 | 27.07.2022 | WP (C) - 12462/2016 | S K BEHERA   | GENERAL |                 | Order Dtd. 2022-06-24 |  |  | (Se at No-1) |
| 52 | 55726/2022 | 27.07.2022 | BLAPL-6220/2022     | A. K. BEHERA | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-1) |
| 52 | 55727/2022 | 27.07.2022 | ABLAPL - 6069/2021  | S.K.GERU     | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 52 | 55728/2022 | 27.07.2022 | BLAPL-6264/2022     | R. K. DEHURY | C.O.    | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-1) |
| 52 | 55729/2022 | 27.07.2022 | ABLAPL - 6050/2     | J. PRADHAN   | C.O.    | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |

|         |                |                |                              |                     |      |                       |                          |  |                            |                         |
|---------|----------------|----------------|------------------------------|---------------------|------|-----------------------|--------------------------|--|----------------------------|-------------------------|
|         |                |                | 021                          |                     |      |                       |                          |  |                            | 1)                      |
| 52<br>4 | 55730/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5355/2<br>022      | GANESH<br>SAHOO     | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |                            | (Se<br>at<br>No-<br>1)  |
| 52<br>5 | 55731/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6018/2<br>021 | D. K.<br>MALLICK    | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 52<br>6 | 55732/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6043/2<br>021 | B. PANDA            | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 52<br>7 | 55733/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6040/2<br>021 | N. HARICHA<br>NDAN  | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 52<br>8 | 55734/<br>2022 | 27.07.2<br>022 | WP (C) -<br>17548/<br>2022   | T. K. NAYAK         | C.O. | COURT<br>NO. 3        | Order Dtd.<br>2022-07-22 |  |                            | (Se<br>at<br>No-<br>1)  |
| 52<br>9 | 55735/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6032/2<br>021 | P. R. BEHER<br>A    | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>0 | 55736/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8517/2<br>021 | P. BEHERA           | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>1 | 55737/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8507/2<br>021 | S. K. BHANJ<br>ADEO | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>2 | 55738/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8515/2<br>021 | B. K.<br>PANDA      | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>3 | 55739/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8501/2<br>021 | U. C. JENA          | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>4 | 55740/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8463/2<br>021 | A. K.<br>SWAIN      | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 53<br>5 | 55741/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8483/2<br>022 | P. NAYAK            | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>18) |
| 53<br>6 | 55742/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-                  | BINDU<br>SAGAR      | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at               |

|         |                |                |                              |                             |      |                       |                          |  |  |                         |
|---------|----------------|----------------|------------------------------|-----------------------------|------|-----------------------|--------------------------|--|--|-------------------------|
|         |                |                | 8463/2<br>021                | SWAIN                       |      |                       |                          |  |  | No-<br>18)              |
| 53<br>7 | 55743/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6038/2<br>021 | GANESH<br>SAHOO             | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 53<br>8 | 55744/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8491/2<br>021 | A.K.MOHAN<br>TY             | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 53<br>9 | 55745/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6281/2<br>022      | GANESH<br>SAHOO             | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>0 | 55746/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8492/2<br>021 | M.R.SAHOO                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>1 | 55747/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6239/2<br>022      | A. P.<br>SAHOO              | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>2 | 55748/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8500/2<br>021 | A.K.MOHAN<br>TY             | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>3 | 55749/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6253/2<br>022      | SULOCHANA<br>PATRO          | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>4 | 55750/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6254/2<br>022      | R. K.<br>BARIK              | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>5 | 55751/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8482/2<br>021 | P.NAYAK                     | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>6 | 55752/<br>2022 | 27.07.2<br>022 | BLAPL-<br>3301/2<br>022      | PABITRA<br>KUMAR<br>MOHANTY | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>7 | 55753/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8472/2<br>021 | H.K.PANDA                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |  | (Se<br>at<br>No-<br>18) |
| 54<br>8 | 55754/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5344/2<br>022      | R. K.<br>MAHABHOI           | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>18) |
| 54      | 55755/<br>2022 | 27.07.2        | BLAPL-                       | M. R.                       | C.O. | COURT                 | Order Dtd.               |  |  | (Se                     |

|         |                |                |                              |                             |      |                       |                          |  |                           |                         |
|---------|----------------|----------------|------------------------------|-----------------------------|------|-----------------------|--------------------------|--|---------------------------|-------------------------|
| 9       | 2022           | 022            | 5694/2<br>022                | SAHOO                       |      | NO.<br>11             | 2022-07-25               |  |                           | at<br>No-<br>18)        |
| 55<br>0 | 55756/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8471/2<br>021 | P.K.BARIK                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>18) |
| 55<br>1 | 55757/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5694/2<br>022      | S. K.<br>JENA               | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>18) |
| 55<br>2 | 55758/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5022/2<br>022      | RAMAKANTA<br>MOHANTY        | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  | CRMIN<br>AL<br>MISC-<br>2 | (Se<br>at<br>No-<br>17) |
| 55<br>3 | 55759/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8459/2<br>021 | R.R.NAYAK                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>4 | 55760/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5053/2<br>022      | BIKASH<br>CHANDRA<br>PARIJA | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>5 | 55761/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8454/2<br>021 | B.P.TANGA                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>6 | 55762/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5065/2<br>022      | S. S.<br>PATNAIK            | C.O. | COURT<br>NO.<br>11    | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>7 | 55763/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6016/2<br>022      | JAYADEBA<br>BEHERA          | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>8 | 55764/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8519/2<br>021 | P.K.MALLI<br>CK             | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>17) |
| 55<br>9 | 55765/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6172/2<br>022      | R. K.<br>BARIK              | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>17) |
| 56<br>0 | 55766/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8533/2<br>021 | S.BARIK                     | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                           | (Se<br>at<br>No-<br>17) |
| 56<br>1 | 55767/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6173/2<br>022      | G. C.<br>BARIK              | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |                           | (Se<br>at<br>No-<br>17) |

|    |            |            |                     |                     |      |                 |                       |  |  |               |
|----|------------|------------|---------------------|---------------------|------|-----------------|-----------------------|--|--|---------------|
| 56 | 55768/2022 | 27.07.2022 | BLAPL-6175/2022     | KSHITISH            | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 56 | 55769/2022 | 27.07.2022 | ABLAPL - 8534/2021  | M.N.MOHAN TY        | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |  | (Se at No-17) |
| 56 | 55770/2022 | 27.07.2022 | BLAPL-6182/2022     | GAGAN ROUT          | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 56 | 55771/2022 | 27.07.2022 | BLAPL-6184/2022     | LAXMIDHAR DASH      | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 56 | 55772/2022 | 27.07.2022 | ABLAPL - 8537/2021  | S.BISWAL            | C.O. | COURT NO. 1     | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 56 | 55773/2022 | 27.07.2022 | BLAPL-6189/2022     | JIBAN JYOTI PRADHAN | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 56 | 55774/2022 | 27.07.2022 | ABLAPL - 8538/2021  | B.SINGH             | C.O. | COURT NO. 1     | Order Dtd. 2022-07-26 |  |  | (Se at No-17) |
| 56 | 55775/2022 | 27.07.2022 | BLAPL-6213/2022     | BALARAM SINGH       | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 57 | 55776/2022 | 27.07.2022 | BLAPL-6206/2022     | SAMIR BARIK         | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 57 | 55777/2022 | 27.07.2022 | ABLAPL - 15709/2020 | M.BANERJEE          | C.O. | COURT NO. 25    | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 57 | 55778/2022 | 27.07.2022 | BLAPL-6201/2022     | R. K. MALLICK       | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 57 | 55779/2022 | 27.07.2022 | BLAPL-6200/2022     | GAGAN ROUT          | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |  | (Se at No-17) |
| 57 | 55780/2022 | 27.07.2022 | BLAPL-819/2020      | B.B.MALLICK         | C.O. | COURT NO. 23    | Order Dtd. 2022-07-26 |  |  | (Se at No-17) |

|         |                |                |                              |                              |             |                       |                          |  |  |                         |
|---------|----------------|----------------|------------------------------|------------------------------|-------------|-----------------------|--------------------------|--|--|-------------------------|
|         |                |                |                              |                              |             |                       |                          |  |  | 17)                     |
| 57<br>5 | 55781/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6190/2<br>022      | M. N.<br>MOHANTY             | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 57<br>6 | 55782/<br>2022 | 27.07.2<br>022 | OJC-<br>17538/<br>1998       | P K<br>BEHERA                | GENE<br>RAL |                       | Order Dtd.<br>2021-04-20 |  |  | (Se<br>at<br>No-<br>17) |
| 57<br>7 | 55783/<br>2022 | 27.07.2<br>022 | WP (C) -<br>8291/2<br>022    | S.K.DAS                      | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 57<br>8 | 55784/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6227/2<br>022      | R. K.<br>MALLICK             | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 57<br>9 | 55785/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6233/2<br>022      | B. B.<br>MALLICK             | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>0 | 55786/<br>2022 | 27.07.2<br>022 | WP (C) -<br>32711/<br>2011   | P.K.MOHAN<br>TY              | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>1 | 55787/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6234/2<br>022      | RABINDRA<br>KUMAR<br>PATNAIK | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>2 | 55788/<br>2022 | 27.07.2<br>022 | CONTC-<br>3276/2<br>022      | R.K.JENA                     | C.O.        | COURT<br>NO.<br>15    | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>3 | 55789/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6236/2<br>022      | R. K.<br>MALLICK             | C.O.        | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>4 | 55790/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6913/2<br>022 | SANTOSH<br>KUMAR<br>MAHANTY  | C.O.        | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-18 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>5 | 55791/<br>2022 | 27.07.2<br>022 | MACA-<br>641/20<br>20        | NIRANJAN<br>ROUT             | C.O.        | COURT<br>NO.<br>23    | Order Dtd.<br>2022-07-21 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>6 | 55792/<br>2022 | 27.07.2<br>022 | MACA-<br>641/20<br>20        | KSHITISH                     | C.O.        | COURT<br>NO.<br>23    | Order Dtd.<br>2022-07-21 |  |  | (Se<br>at<br>No-<br>17) |
| 58<br>7 | 55793/<br>2022 | 27.07.2<br>022 | CONTC-<br>3885/2             | R.R.DAS                      | C.O.        | COURT<br>NO.          | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at               |

|     |            |            |                     |                       |      |                 |                       |  |      |               |
|-----|------------|------------|---------------------|-----------------------|------|-----------------|-----------------------|--|------|---------------|
|     |            |            | 022                 |                       |      | 15              |                       |  |      | No-17)        |
| 588 | 55794/2022 | 27.07.2022 | BLAPL-6257/2022     | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 589 | 55795/2022 | 27.07.2022 | ABLAPL - 6381/2022  | NIRANJAN ROUT         | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-19 |  |      | (Se at No-17) |
| 590 | 55796/2022 | 27.07.2022 | CONTC-3248/2022     | R.C.ROUT              | C.O. | COURT NO. 15    | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 591 | 55797/2022 | 27.07.2022 | ABLAPL - 7809/2022  | JYOTI RANAJN SAHOO    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |  |      | (Se at No-17) |
| 592 | 55798/2022 | 27.07.2022 | WP (C) - 15820/2022 | B.P.MISHR A           | C.O. | COURT NO. 15    | Order Dtd. 2022-07-18 |  |      | (Se at No-17) |
| 593 | 55799/2022 | 27.07.2022 | BLAPL-6259/2022     | P. K. BEHERA          | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 594 | 55800/2022 | 27.07.2022 | WP (C) - 16364/2022 | H.K.MALLI CK          | C.O. | COURT NO. 15    | Order Dtd. 2022-07-18 |  |      | (Se at No-17) |
| 595 | 55801/2022 | 27.07.2022 | BLAPL-6263/2022     | BALARAM SINGH         | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 596 | 55802/2022 | 27.07.2022 | BLAPL-6266/2022     | LAMBODAR ACHARI       | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 597 | 55803/2022 | 27.07.2022 | MACA-1278/2016      | N.ROUT                | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 598 | 55804/2022 | 27.07.2022 | MACA-1278/2016      | B.R.SENAPATI          | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 599 | 55805/2022 | 27.07.2022 | BLAPL-6275/2022     | PABITRA KUMAR MOHANTY | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-25 |  |      | (Se at No-17) |
| 60  | 55806/     | 27.07.2    | WP (C) -            | M. NAYAK              | C.O. | COURT           | Order Dtd.            |  | WRIT | (Se           |



|         |                |                |                              |                             |      |                       |                          |  |              |                         |
|---------|----------------|----------------|------------------------------|-----------------------------|------|-----------------------|--------------------------|--|--------------|-------------------------|
| 0       | 2022           | 022            | 18121/<br>2022               |                             |      | NO. 6                 | 2022-07-21               |  | BRANC<br>H-7 | at<br>No-<br>18)        |
| 60<br>1 | 55807/<br>2022 | 27.07.2<br>022 | MACA-<br>493/20<br>19        | P.K.PARID<br>A              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>2 | 55808/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6309/2<br>022      | PRADEEP<br>KUMAR<br>MOHANTY | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-26 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>3 | 55809/<br>2022 | 27.07.2<br>022 | MACA-<br>493/20<br>19        | R.K.MISHR<br>A              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>4 | 55810/<br>2022 | 27.07.2<br>022 | BLAPL-<br>6336/2<br>022      | PRASANJIT<br>BEHERA         | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-26 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>5 | 55811/<br>2022 | 27.07.2<br>022 | BLAPL-<br>4068/2<br>022      | M. R.<br>BARIK              | C.O. | COURT<br>NO.<br>25    | Order Dtd.<br>2022-07-26 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>6 | 55812/<br>2022 | 27.07.2<br>022 | MACA-<br>778/20<br>15        | S.SWAIN                     | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>7 | 55813/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6071/2<br>021 | A. K.<br>MISHRA             | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>8 | 55814/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6591/2<br>021 | BALARAM<br>SINGH            | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |              | (Se<br>at<br>No-<br>18) |
| 60<br>9 | 55815/<br>2022 | 27.07.2<br>022 | MACA-<br>778/20<br>15        | A.K.BARIK                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 61<br>0 | 55816/<br>2022 | 27.07.2<br>022 | FAO-<br>226/20<br>22         | S.SWAIN                     | C.O. | COURT<br>NO.<br>23    | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 61<br>1 | 55817/<br>2022 | 27.07.2<br>022 | FAO-<br>226/20<br>22         | A.DAS                       | C.O. | COURT<br>NO.<br>23    | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |
| 61<br>2 | 55818/<br>2022 | 27.07.2<br>022 | FAO-<br>615/20<br>20         | P.K.PARID<br>A              | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-25 |  |              | (Se<br>at<br>No-<br>18) |

|     |            |            |                    |               |      |                 |                       |                |  |               |
|-----|------------|------------|--------------------|---------------|------|-----------------|-----------------------|----------------|--|---------------|
| 613 | 55819/2022 | 27.07.2022 | FAO-615/2020       | A.DAS         | C.O. | COURT NO. 22    | Order Dtd. 2022-07-25 |                |  | (Se at No-18) |
| 614 | 55820/2022 | 27.07.2022 | FAO-183/2022       | R.K.DEHURY    | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |                |  | (Se at No-18) |
| 615 | 55821/2022 | 27.07.2022 | FAO-183/2022       | S.K.SAHOO     | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |                |  | (Se at No-18) |
| 616 | 55822/2022 | 27.07.2022 | FAO-202/2022       | S.SWAIN       | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |                |  | (Se at No-18) |
| 617 | 55823/2022 | 27.07.2022 | BLAPL-8951/2021    | S.KANHAR      | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |                |  | (Se at No-18) |
| 618 | 55824/2022 | 27.07.2022 | CRLMC-743/2022     | P.K.JENA      | C.O. | COURT NO. 23    | Order Dtd. 2022-07-20 |                |  | (Se at No-18) |
| 619 | 55825/2022 | 27.07.2022 | RSA-149/2022       | B.DAS         | C.O. | COURT NO. 23    | Order Dtd. 2022-07-26 | SECON D APPEAL |  | (Se at No-1)  |
| 620 | 55826/2022 | 27.07.2022 | CRLA-338/2021      | B.SINGH       | C.O. | COURT NO. 23    | Order Dtd. 2022-07-25 |                |  | (Se at No-1)  |
| 621 | 55827/2022 | 27.07.2022 | ABLAPL - 8099/2022 | B.SINGH       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |                |  | (Se at No-1)  |
| 622 | 55828/2022 | 27.07.2022 | ABLAPL - 8094/2022 | M.DAS         | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |                |  | (Se at No-1)  |
| 623 | 55829/2022 | 27.07.2022 | ABLAPL - 8095/2022 | S.K.SINGH     | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |                |  | (Se at No-1)  |
| 624 | 55830/2022 | 27.07.2022 | ABLAPL - 8093/2022 | B.B.MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |                |  | (Se at No-1)  |
| 625 | 55831/2022 | 27.07.2022 | ABLAPL - 8092/2    | B.B.MOHAPATRA | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |                |  | (Se at No-1)  |

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|---------|----------------|----------------|------------------------------|---------------------------|------|-----------------------|--------------------------|----------------------------|--|------------------------|
|         |                |                | 022                          |                           |      |                       |                          |                            |  | 1)                     |
| 62<br>6 | 55832/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8097/2<br>022 | S.K.DWIVE<br>DY           | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>1) |
| 62<br>7 | 55833/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8096/2<br>022 | R.MOHANTY                 | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>1) |
| 62<br>8 | 55834/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8098/2<br>022 | M.R.SAHOO                 | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 | CRIMI<br>NAL<br>MISC-<br>1 |  | (Se<br>at<br>No-<br>8) |
| 62<br>9 | 55835/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>400/20<br>22  | P.K.SWAIN                 | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>8) |
| 63<br>0 | 55836/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>435/20<br>22  | B.SINGH                   | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>8) |
| 63<br>1 | 55837/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8157/2<br>022 | R.SETHI                   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 | CRIMI<br>NAL<br>MISC-<br>1 |  | (Se<br>at<br>No-<br>1) |
| 63<br>2 | 55838/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8135/2<br>022 | P. K.<br>DASH             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 | CRIMI<br>NAL<br>MISC-<br>1 |  | (Se<br>at<br>No-<br>1) |
| 63<br>3 | 55839/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8105/2<br>022 | S.<br>CHOUDHURY           | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>1) |
| 63<br>4 | 55840/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>2243/2<br>022 | SIBA<br>PRASAD<br>SAHOO   | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>1) |
| 63<br>5 | 55841/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8115/2<br>022 | UNMESH<br>CHANDRA<br>JENA | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at<br>No-<br>1) |
| 63<br>6 | 55842/<br>2022 | 27.07.2<br>022 | CRLREV<br>-<br>258/20<br>22  | PRATAP<br>KUMAR<br>BARIK  | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-07 |                            |  | (Se<br>at<br>No-<br>1) |
| 63<br>7 | 55843/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>7986/2<br>022 | K. K.<br>RATH             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |                            |  | (Se<br>at<br>No-<br>1) |
| 63<br>8 | 55844/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-                  | GANESH<br>CHANDRA         | C.O. | COURT<br>NO. 2        | Order Dtd.<br>2022-07-26 |                            |  | (Se<br>at              |

|     |            |            |                    |                          |      |                 |                       |  |                 |              |
|-----|------------|------------|--------------------|--------------------------|------|-----------------|-----------------------|--|-----------------|--------------|
|     |            |            | 8116/2022          | JENA                     |      | OLD             |                       |  |                 | No-1)        |
| 639 | 55845/2022 | 27.07.2022 | ABLAPL - 365/2022  | S. K. PRADHAN            | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 640 | 55846/2022 | 27.07.2022 | ABLAPL - 459/2022  | M. R. ROUTRAY            | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 641 | 55847/2022 | 27.07.2022 | ABLAPL - 2309/2022 | NIRANJAN MALLICK         | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 642 | 55848/2022 | 27.07.2022 | ABLAPL - 2712/2022 | M. R. SAHOO              | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 643 | 55849/2022 | 27.07.2022 | ABLAPL - 8100/2022 | A.K.PARIDA               | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  | CRIMINAL MISC-1 | (Se at No-8) |
| 644 | 55850/2022 | 27.07.2022 | ABLAPL - 3458/2022 | P. K. SWAIN              | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  | CRIMINAL MISC-3 | (Se at No-9) |
| 645 | 55851/2022 | 27.07.2022 | ABLAPL - 8119/2022 | R.K.MOHANTY              | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-9) |
| 646 | 55852/2022 | 27.07.2022 | ABLAPL - 4684/2022 | A. K. MISHRA             | C.O. | COURT NO. 3 OLD | Order Dtd. 2022-07-26 |  | CRIMINAL MISC-1 | (Se at No-1) |
| 647 | 55853/2022 | 27.07.2022 | ABLAPL - 475/2022  | PRAFULLA KUMAR MAHAPATRA | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 648 | 55854/2022 | 27.07.2022 | ABLAPL - 380/2022  | KRUSHNA CHANDRA RATHA    | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 649 | 55855/2022 | 27.07.2022 | ABLAPL - 8120/2022 | R.K.MOHANTY              | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 650 | 55856/2022 | 27.07.2022 | ABLAPL - 457/2022  | P. K. JENA               | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |                 | (Se at No-1) |
| 65  | 55857/     | 27.07.2    | ABLAPL             | A.K.ROUT                 | C.O. | COURT           | Order Dtd.            |  |                 | (Se          |

|         |                |                |                              |                             |      |                       |                          |  |                            |                        |
|---------|----------------|----------------|------------------------------|-----------------------------|------|-----------------------|--------------------------|--|----------------------------|------------------------|
| 1       | 2022           | 022            | -<br>8106/2<br>022           |                             |      | NO. 2<br>OLD          | 2022-07-26               |  |                            | at<br>No-<br>1)        |
| 65<br>2 | 55858/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>436/20<br>22  | SANJIT<br>KUMAR DAS         | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>3 | (Se<br>at<br>No-<br>3) |
| 65<br>3 | 55859/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>414/20<br>22  | ANITA<br>SAHOO              | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>3) |
| 65<br>4 | 55860/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8107/2<br>022 | A.K.MISHR<br>A              | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>3) |
| 65<br>5 | 55861/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8101/2<br>022 | GANESWAR<br>JAYSINGH        | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 65<br>6 | 55862/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8108/2<br>022 | G.JAYASIN<br>GH             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |
| 65<br>7 | 55863/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8156/2<br>022 | SARAT<br>DASH               | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 65<br>8 | 55864/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>343/20<br>22  | PRADEEP<br>KUMAR<br>MOHANTY | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |
| 65<br>9 | 55865/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8104/2<br>022 | M.R.SAHOO                   | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 66<br>0 | 55866/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>308/20<br>22  | SANJAY<br>PARIDA            | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |
| 66<br>1 | 55867/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8136/2<br>022 | M. N.<br>MOHANTY            | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 66<br>2 | 55868/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8168/2<br>022 | P.K.MOHAN<br>TY             | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 66<br>3 | 55869/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>470/20<br>22  | GYANA<br>RANJAN<br>PATRA    | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |

|     |            |            |                    |                    |      |                 |                       |  |  |              |
|-----|------------|------------|--------------------|--------------------|------|-----------------|-----------------------|--|--|--------------|
| 664 | 55870/2022 | 27.07.2022 | ABLAPL - 8126/2022 | SRINIBASH MOHANTY  | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 665 | 55871/2022 | 27.07.2022 | ABLAPL - 322/2022  | SANJAY PARIDA      | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 666 | 55872/2022 | 27.07.2022 | ABLAPL - 8127/2022 | R.K.MALLICK        | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 667 | 55873/2022 | 27.07.2022 | ABLAPL - 321/2022  | SANJAY PARIDA      | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 668 | 55874/2022 | 27.07.2022 | ABLAPL - 8128/2022 | M.R.SAHOO          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 669 | 55875/2022 | 27.07.2022 | ABLAPL - 316/2022  | SANJAY PARIDA      | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 670 | 55876/2022 | 27.07.2022 | ABLAPL - 302/2022  | SANJAY PARIDA      | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 671 | 55877/2022 | 27.07.2022 | ABLAPL - 8129/2022 | P.BEHERA           | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 672 | 55878/2022 | 27.07.2022 | ABLAPL - 350/2022  | G.SUNDARA          | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 673 | 55879/2022 | 27.07.2022 | ABLAPL - 360/2022  | DILIP KUMAR SAHU   | C.O. | COURT NO. 9 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 674 | 55880/2022 | 27.07.2022 | ABLAPL - 8130/2022 | B.N.MOHAPATRA      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 675 | 55881/2022 | 27.07.2022 | ABLAPL - 8155/2022 | MANAS RANJAN SAHOO | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |
| 676 | 55882/2022 | 27.07.2022 | ABLAPL - 8152/2022 | SURENDRA DAS       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |  | (Se at No-1) |

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|     |            |            | 022                |                |      |                 |                       |  |          | 1)          |
| 677 | 55883/2022 | 27.07.2022 | ABLAPL - 7883/2022 | GAGAN ROUTH    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-22 |  |          | (Seat No-1) |
| 678 | 55884/2022 | 27.07.2022 | ABLAPL - 8113/2022 | H. K. PATRA    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 679 | 55885/2022 | 27.07.2022 | ABLAPL - 8131/2022 | A.DAS          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 680 | 55886/2022 | 27.07.2022 | ABLAPL - 8109/2022 | R. R. NAYAK    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 681 | 55887/2022 | 27.07.2022 | ABLAPL - 8133/2022 | A.DAS          | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 682 | 55888/2022 | 27.07.2022 | TRP (C) - 254/2022 | G. R. DAS      | C.O. | COURT NO. 11    | Order Dtd. 2022-07-22 |  |          | (Seat No-1) |
| 683 | 55889/2022 | 27.07.2022 | ABLAPL - 8134/2022 | S.K.GARTI A    | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 684 | 55890/2022 | 27.07.2022 | ABLAPL - 8137/2022 | P.K.JENA       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 685 | 55891/2022 | 27.07.2022 | ABLAPL - 8173/2022 | A.S.PAUL       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 686 | 55892/2022 | 27.07.2022 | ABLAPL - 8174/2022 | P.BEHERA       | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 687 | 55893/2022 | 27.07.2022 | ABLAPL - 8170/2022 | S.R.PATTA NAIK | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 688 | 55894/2022 | 27.07.2022 | ABLAPL - 8163/2022 | J.R.NAYAK      | C.O. | COURT NO. 2 OLD | Order Dtd. 2022-07-26 |  |          | (Seat No-1) |
| 689 | 55895/2022 | 27.07.2022 | ABLAPL -           | A.K.BEHERA     | C.O. | COURT NO. 2     | Order Dtd. 2022-07-26 |  | CRIMINAL | (Seat       |

|         |                |                |                              |                 |             |                       |                          |  |                            |                         |
|---------|----------------|----------------|------------------------------|-----------------|-------------|-----------------------|--------------------------|--|----------------------------|-------------------------|
|         |                |                | 8186/2<br>022                |                 |             | OLD                   |                          |  | MISC-1                     | No-1)                   |
| 69<br>0 | 55896/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8142/2<br>022 | A.MOHANTY       | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>1 | 55897/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8132/2<br>022 | G.SAHOO         | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>2 | 55898/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8175/2<br>022 | A.K.MOHAN<br>TY | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1)  |
| 69<br>3 | 55899/<br>2022 | 27.07.2<br>022 | BLAPL-<br>2000/2<br>022      | P.K.SAHOO       | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>4 | 55900/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8114/2<br>022 | R.R.NAYAK       | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>5 | 55901/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8117/2<br>022 | G.C.JENA        | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>6 | 55902/<br>2022 | 27.07.2<br>022 | BLAPL-<br>4209/2<br>022      | N DAS           | GENE<br>RAL |                       | Order Dtd.<br>2022-07-08 |  |                            | (Se<br>at<br>No-<br>1)  |
| 69<br>7 | 55903/<br>2022 | 27.07.2<br>022 | WP (C) -<br>15195/<br>2006   | P K<br>MISHRA   | GENE<br>RAL |                       | AnnexureAffida<br>vit,   |  | WRIT<br>BRANC<br>H-3       | (Se<br>at<br>No-<br>11) |
| 69<br>8 | 55904/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8125/2<br>022 | R.K.BARIK       | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>11) |
| 69<br>9 | 55905/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8121/2<br>022 | M.D.BISWA<br>L  | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>11) |
| 70<br>0 | 55906/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8102/2<br>022 | S. K.<br>BISWAL | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1)  |
| 70<br>1 | 55907/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8149/2<br>022 | S.K.MOHAN<br>TY | C.O.        | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1)  |
| 70      | 55908/<br>2022 | 27.07.2        | ABLAPL                       | ARUN            | C.O.        | COURT                 | Order Dtd.               |  | CRIMI                      | (Se                     |



|         |                |                |                              |                           |      |                       |                          |  |                            |                        |
|---------|----------------|----------------|------------------------------|---------------------------|------|-----------------------|--------------------------|--|----------------------------|------------------------|
| 2       | 2022           | 022            | -<br>8102/2<br>022           | KUMAR<br>JATI             |      | NO. 2<br>OLD          | 2022-07-26               |  | NAL<br>MISC-<br>1          | at<br>No-<br>1)        |
| 70<br>3 | 55909/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8144/2<br>022 | M.R.SAHOO                 | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  | CRIMI<br>NAL<br>MISC-<br>1 | (Se<br>at<br>No-<br>1) |
| 70<br>4 | 55910/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>1699/2<br>020 | R.K.DAS                   | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |
| 70<br>5 | 55911/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>1699/2<br>020 | M.R.SAHOO                 | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>1) |
| 70<br>6 | 55912/<br>2022 | 27.07.2<br>022 | BLAPL-<br>5329/2<br>022      | UNMESH<br>CHANDRA<br>JENA | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-25 |  |                            | (Se<br>at<br>No-<br>1) |
| 70<br>7 | 55913/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>4806/2<br>022 | H. K.<br>PANDA            | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-25 |  |                            | (Se<br>at<br>No-<br>1) |
| 70<br>8 | 55914/<br>2022 | 27.07.2<br>022 | WP (C) -<br>18453/<br>2022   | ASUTOSH<br>MOHANTY        | C.O. | COURT<br>NO.<br>22    |                          |  | WRIT<br>BRANC<br>H-2       | (Se<br>at<br>No-<br>8) |
| 70<br>9 | 55915/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>2300/2<br>022 | A.BHOI                    | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>8) |
| 71<br>0 | 55916/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>2300/2<br>022 | A.BHOI                    | C.O. | COURT<br>NO. 9<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>8) |
| 71<br>1 | 55917/<br>2022 | 27.07.2<br>022 | WP (C) -<br>9971/2<br>022    | K.K.NATH                  | C.O. | COURT<br>NO.<br>22    | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>8) |
| 71<br>2 | 55918/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>8912/2<br>022 | S.DASH                    | C.O. | COURT<br>NO. 2<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>8) |
| 71<br>3 | 55919/<br>2022 | 27.07.2<br>022 | WP (C) -<br>7690/2<br>021    | L.ACHARI                  | C.O. | COURT<br>NO. 1        | Order Dtd.<br>2022-07-25 |  |                            | (Se<br>at<br>No-<br>8) |
| 71<br>4 | 55920/<br>2022 | 27.07.2<br>022 | WP (C) -<br>33078/<br>2020   | S.S.JENA                  | C.O. | COURT<br>NO. 3<br>OLD | Order Dtd.<br>2022-07-26 |  |                            | (Se<br>at<br>No-<br>8) |

|    |            |            |                     |                      |      |                       |                       |  |                 |               |
|----|------------|------------|---------------------|----------------------|------|-----------------------|-----------------------|--|-----------------|---------------|
| 71 | 55921/2022 | 27.07.2022 | WP (C) - 34767/2021 | D. SWAIN             | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                 | (Se at No-8)  |
| 71 | 55922/2022 | 27.07.2022 | WP (C) - 17817/2022 | B. B. MALLICK        | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |                 | (Se at No-8)  |
| 71 | 55923/2022 | 27.07.2022 | WP (C) - 13856/2022 | P. K. MOHANTY        | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                 | (Se at No-8)  |
| 71 | 55924/2022 | 27.07.2022 | WP (C) - 13522/2019 | SUMANTA DAS          | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22 |  |                 | (Se at No-8)  |
| 71 | 55925/2022 | 27.07.2022 | WP (C) - 17811/2022 | S. K. BISWAL         | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                 | (Se at No-8)  |
| 72 | 55926/2022 | 27.07.2022 | ABLAPL - 3619/2022  | J. R. NAYAK          | C.O. | COURT NO. 9 OLD       | Order Dtd. 2022-07-22 |  |                 | (Se at No-8)  |
| 72 | 55927/2022 | 27.07.2022 | WP (C) - 13521/2019 | SUMANTA DAS          | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22 |  |                 | (Se at No-8)  |
| 72 | 55928/2022 | 27.07.2022 | WP (C) - 4518/2019  | R. K. MOHAPATRA      | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-07-15 |  |                 | (Se at No-8)  |
| 72 | 55929/2022 | 27.07.2022 | BLAPL-393/2022      | D. K. MALLICK        | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-07-25 |  | CRIMINAL MISC-3 | (Se at No-14) |
| 72 | 55930/2022 | 27.07.2022 | WP (C) - 4518/2019  | S. K. PARIDA         | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-07-15 |  |                 | (Se at No-14) |
| 72 | 55931/2022 | 27.07.2022 | WP (C) - 18391/2022 | K. K. NATH           | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  | WRIT BRANCH-1   | (Se at No-4)  |
| 72 | 55932/2022 | 27.07.2022 | WP (C) - 5361/2022  | DILLIP KUMAR MALLICK | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |                 | (Se at No-4)  |
| 72 | 55933/2022 | 27.07.2022 | WP (C) - 18241/2022 | M. ROUT              | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                 | (Se at No-4)  |

|     |            |            |                     |                |      |                       |                       |  |                              |               |
|-----|------------|------------|---------------------|----------------|------|-----------------------|-----------------------|--|------------------------------|---------------|
|     |            |            |                     |                |      |                       |                       |  |                              | 4)            |
| 728 | 55934/2022 | 27.07.2022 | WP (C) - 8137/2012  | SURENDRA DAS   | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  | WRIT BRANCH (DIVISION BENCH) | (Seat No-105) |
| 729 | 55935/2022 | 27.07.2022 | BLAPL-5241/2022     | A.SARMAD       | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-07-19 |  |                              | (Seat No-105) |
| 730 | 55936/2022 | 27.07.2022 | BLAPL-6024/2022     | R.K.SAHU       | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-07-21 |  |                              | (Seat No-105) |
| 731 | 55937/2022 | 27.07.2022 | CRLMC-3672/2014     | C.K. ROUT      | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-22 |  | CRIMINAL MISC-3              | (Seat No-14)  |
| 732 | 55938/2022 | 27.07.2022 | WP (C) - 18110/2022 | B.MOHANTY      | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                              | (Seat No-14)  |
| 733 | 55939/2022 | 27.07.2022 | CONTC-2940/2012     | NIRANJAN SAHOO | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |                              | (Seat No-14)  |
| 734 | 55940/2022 | 27.07.2022 | MACA-1288/2015      | R.DAS          | C.O. | COURT NO. 2           | Order Dtd. 2022-07-25 |  |                              | (Seat No-14)  |
| 735 | 55941/2022 | 27.07.2022 | ABLAPL - 7847/2022  | M.D.BISWAL     | C.O. | COURT NO. 2 OLD       | Order Dtd. 2022-07-22 |  | CRIMINAL MISC-3              | (Seat No-12)  |
| 736 | 55942/2022 | 27.07.2022 | WP (C) - 13771/2022 | KARUNAKAR RATH | C.O. | CHIEF JUSTICE'S COURT | Order Dtd. 2022-06-20 |  |                              | (Seat No-12)  |
| 737 | 55943/2022 | 27.07.2022 | WP (C) - 18227/2022 | .C.SWAIN       | C.O. | COURT NO. 22          | Order Dtd. 2022-07-26 |  |                              | (Seat No-12)  |
| 738 | 55944/2022 | 27.07.2022 | WP (C) - 28014/2019 | G. SUNDARA     | C.O. | COURT NO. 3 OLD       | Order Dtd. 2022-07-22 |  |                              | (Seat No-12)  |
| 73  | 55945/     | 27.07.2    | WP (C) -            | N. RAO         | C.O. | COURT                 | Order Dtd.            |  |                              | (Se           |

|     |            |            |                     |                          |         |                       |                       |  |               |               |
|-----|------------|------------|---------------------|--------------------------|---------|-----------------------|-----------------------|--|---------------|---------------|
| 9   | 2022       | 022        | 3422/2013           |                          |         | NO. 16                | 2022-07-25            |  |               | at No-12)     |
| 740 | 55946/2022 | 27.07.2022 | WP (C) - 17808/2022 | P. L. MISHRA             | C.O.    | COURT NO. 22          | Order Dtd. 2022-07-26 |  | WRIT BRANCH-4 | (Se at No-37) |
| 741 | 55947/2022 | 27.07.2022 | WP (C) - 38914/2021 | DILLIP KUMAR SAHU        | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 742 | 55948/2022 | 27.07.2022 | WP (C) - 25610/2012 | SURENDRA DAS             | C.O.    | COURT NO. 9           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 743 | 55949/2022 | 27.07.2022 | WP (C) - 11599/2022 | B. K. DAS                | C.O.    | CHIEF JUSTICE'S COURT | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 744 | 55950/2022 | 27.07.2022 | WP (C) - 7168/2012  | D. NAYAK                 | C.O.    | COURT NO. 5           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 745 | 55951/2022 | 27.07.2022 | WP (C) - 10063/2008 | P. K. MISHRA             | C.O.    | COURT NO. 5           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 746 | 55952/2022 | 27.07.2022 | WP (C) - 20680/2017 | S. K. PARIDA             | C.O.    | COURT NO. 5           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 747 | 55953/2022 | 27.07.2022 | WP (C) - 9233/2017  | M/S. PRAVAT KUMAR BISWAL | C.O.    | COURT NO. 5           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 748 | 55954/2022 | 27.07.2022 | WP (C) - 21508/2016 | BIJAY KUMAR DALAI        | C.O.    | COURT NO. 5           | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 749 | 55955/2022 | 27.07.2022 | WP (C) - 6843/2013  | P. K. MALLICK            | C.O.    | COURT NO. 16          | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |
| 750 | 55956/2022 | 27.07.2022 | WP (C) - 15504/2009 | P K MISHRA               | GENERAL |                       | Order Dtd. 2022-06-24 |  |               | (Se at No-37) |
| 751 | 55957/2022 | 27.07.2022 | WP (C) - 17940/2013 | B. K. PATI               | C.O.    | COURT NO. 3 OLD       | Order Dtd. 2022-07-25 |  |               | (Se at No-37) |

|         |                |                |                              |                         |      |                                 |                          |  |  |                         |
|---------|----------------|----------------|------------------------------|-------------------------|------|---------------------------------|--------------------------|--|--|-------------------------|
| 75<br>2 | 55958/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4058/2<br>022    | DILLIP<br>KUMAR<br>SAHU | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>3 | 55959/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4058/2<br>022    | P. K.<br>MALLICK        | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT |                          |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>4 | 55960/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4059/2<br>022    | DILLIP<br>KUMAR<br>SAHU | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>5 | 55961/<br>2022 | 27.07.2<br>022 | WP (C) -<br>4059/2<br>022    | P. K.<br>MALLICK        | C.O. | CHIEF<br>JUSTI<br>CE'S<br>COURT | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>6 | 55962/<br>2022 | 27.07.2<br>022 | WP (C) -<br>9796/2<br>012    | TRILOCHAN<br>BAG        | C.O. | COURT<br>NO. 5                  | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>7 | 55963/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6893/2<br>022 | P.K.BEHER<br>A          | C.O. | COURT<br>NO. 2<br>OLD           | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |
| 75<br>8 | 55964/<br>2022 | 27.07.2<br>022 | ABLAPL<br>-<br>6869/2<br>022 | P.K.BEHER<br>A          | C.O. | COURT<br>NO. 2<br>OLD           | Order Dtd.<br>2022-07-25 |  |  | (Se<br>at<br>No-<br>37) |